

105

Report

of

the

Joint Committee Constituted by
Hon'ble NGT

In reference to

Original Application No.35/2026
(CZ); Suo Moto Letter Petition By
Mr. Ram Singh Khara Titled
Parsdhusan Ko Lekar Gramino Ka
Bada Faishla Kaiyon Ne Bacchon
Ko Nahi Bheja School Dated 12th
December,2025 V/s State of
Rajasthan & Ors.

Members of the Joint Committee: -

- 1. Smt. Mahima Kasana (IAS), Sub Divisional Officer, Bikaner, District: -
Bikaner**
- 2. Shri Rajkumar Meena, Regional Officer, RSPCB, Bikaner**

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Factual report in compliance of Hon'ble National Green Tribunal Central Zone Bench, Bhopal order dated 12-02-2026 in the matter of OA 35/2026(CZ), Suo Moto Letter Petition By Mr. Ram Singh Khara Titled Parsdhusan Ko Lekar Gramino Ka Bada Faishla Kaiyon Ne Bacchon Ko Nahi Bheja School Dated 12th December,2025 V/s State of Rajasthan & Ors.

Hon'ble National Green Tribunal, Central Zone Bench, Bhopal vide order dated 12-02-2026 issued following order/instructions in the matter of OA 35/2026 (CZ) of Suo Moto Letter Petition By Mr. Ram Singh Khara Titled Parsdhusan Ko Lekar Gramino Ka Bada Faishla Kaiyon Ne Bacchon Ko Nahi Bheja School Dated 12th December,2025 V/s State of Rajasthan & Ors: -

"1. This application has been entertained on the basis of a mail addressed by Mr. Ram Singh, a resident of village Khara, Bikaner, narrating the facts of violation of Air (Prevention and Control of Pollution) Act, 1981 as follows:

Big Decision by Villagers Over Pollution: Many Keep Children Out of School

Khara schools see reduced attendance as agitation gains momentum

Protests against air pollution emanating from the Khara RIICO industrial area intensified on Monday. Reports indicate that many villagers did not send their children to school as part of the protest. This directly affected attendance at both government and private school where turnout was significantly lower than usual. Villagers allege that despite repeated complaints, the administration failed to take any concrete action, forcing them to intensify their agitation.

Attendance impact

According to sources, only around 60 students were present at the Mahatma Gandhi English Medium School, out of a total enrolment c 367. Similarly, only 70-80 students attended the Higher Secondary School, which has an enrolment of 450 and normally records an average attendance of around 350 students. According to school authorities and local residents, both schools recorded unusually low attendance. A report on the decline has been forwarded to higher authorities.

Villagers' warning: If action is not taken, we will march to the Collector's office




The Remove Pollution, Save Khara Struggle Committee warned that the boycott would continue indefinitely unless concrete steps were taken. Sarpanch Bhairu Singh Sisodiya stated that at least one person in every household is suffering from respiratory illnesses and that villagers are being forced to migrate. He added that a decision to march to the District Collector's office may be taken at a meeting of the struggle committee within the next two days.

2. *The contents as highlighted in the newspaper and the videos submitted by the resident of village Khara disclose a substantial question relating to environment violating the Air (Prevention and Control of Pollution) Act, 1981).*
3. *A substantial issue of environmental has been raised.*
8. *In view of the seriousness of the matter, we constitute a Joint Committee consisting the following members to visit the site and submit the action taken report.*
 - i. *One representative from the District Magistrate, Bikaner, Rajasthan*
 - ii. *One representative from the Rajasthan State Pollution Control Board, Rajasthan*
9. *The Committee is directed to visit the place and submit the factual and action taken report within six weeks. The State PCB will be the nodal agency for coordination and logistic support.”*

Copy of Hon'ble National Green Tribunal, Central Zone Bench, Bhopal order dated 12-02-2026 is enclosed at **Annexure-C-1**.

Constitution of the Joint Committee: -

In compliance of above Hon'ble Tribunal order dated 12-02-2026, the following officials have been nominated as members of Joint Committee by respective departments: -

1. Smt. Mahima Kasana (IAS), Sub Divisional Officer, Bikaner, District: - Bikaner. *(One representative from the District Magistrate, Bikaner, Rajasthan).*
2. Shri Rajkumar Meena, Regional Officer, RSPCB, Bikaner *(One representative from the Rajasthan State Pollution Control Board, Rajasthan).*

Copies of the nomination letters are enclosed at **Annexure-C-2**.

Introduction: -

RIICO Ltd has established Growth Centre, Khara in the year of 1994 in Bikaner District. Growth Centre, Khara has been developed in different specified zone i.e general zone, ceramic zone, mineral zones. M/s RIICO Ltd has developed three mineral zones



in Growth Centre, Khara. One mineral zone was situated adjacent to the Khara Village. It is pertinent to mention that at the time of establishment of the Growth Centre in 1994, habitation in the immediate vicinity was minimal, however, over time, the residential population of Village Khara has expanded towards the Growth Centre, resulting in closer proximity to the industrial area. Copy of office order issued on date 12-05-1994 by M/s RIICO Ltd for development of Growth Centre, Khara (I Phase) is enclosed at **Annexure-C-3**. Copy of Growth Centre, Khara maps are enclosed at **Annexure-C-4**.

MEETING CONDUCTED BY THE JOINT COMMITTEE: -

Regular discussions were held among Joint Committee members in the reference to Original Application before Hon'ble National Green Tribunal in light of Suo moto letter petition. A meeting of Joint Committee was held on 13-03-2026 at 5:00 PM in the chamber of SDM, Bikaner, in the matter of OA 35/2026 (CZ) of Suo Moto Letter Petition by Mr. Ram Singh Khara Titled Parsdhusan Ko Lekar Gramino Ka Bada Faishla Kaiyon Ne Bacchon Ko Nahi Bheja School Dated 12th December, 2025 V/s State of Rajasthan & Ors as to examine the facts of the matter. During meeting Unit Head, RIICO Ltd, Bikaner, Block Chief Medical officer, Bikaner and representative of Chief Block education Officer, Bikaner was present. Minutes of Meeting is enclosed at **Annexure-C-5**.

FIELD VISIT BY THE JOINT COMMITTEE: -

The Joint Committee has visited the Growth Centre, Khara situated nearby area of Khara village on date 04-03-2026 for the verification of status of Industries and Growth Centre, Khara. The observations recorded by the Joint Committee during the field visit are as following: -

- a. M/s RIICO Ltd has developed Growth Centre, Khara in Bikaner District. Growth Centre, Khara has been developed in different specified zone i.e. general zone, ceramic zone and mineral zones.



- b. M/s RIICO Ltd has developed three mineral zones in Growth Centre, Khara. One mineral zone was situated adjacent to the Khara Village. Distance between Growth Centre, Khara and Village Khara is approx. 30 meters. Satellite imagery of Village Khara and RIICO Growth Centre, Khara obtained from Google Earth is presented below for reference:



**Satellite imagery of Village Khara and RIICO Growth Centre, Khara
Situated adjacent to Each other**

- c. As per record provided by RSPCB, 243 industries are established in Growth Centre, Khara and out of 243 industries 205 industries are operational presently and 38 industries were found closed. List of Industries is enclosed at **Annexure-C-6**. Type of Industries are as under: -

Area	Categories	Number of Industries	Type of Industries
Growth Centre, Khara	Red	07	Carpet Wollen Yarn (6 Nos) Lead Ingots Manufacturing (1 No)
	Orange	111	Plaster of Paris (73 Nos), Clay Grinding (14 Nos), Insulator

			Manufacturing (7 Nos), Food based Industries (5 Nos), Foundry Operation (3 Nos), Edible oil (3 Nos), Guar Gum (2 Nos), one Alcohol Bottling, one paint manufacturing, one printing press ink manufacturing and one LPG bottling plant.
	Green	62	Dal Mill (24 Nos), Bio-Mass Fuel Briquettes (14 Nos), Spice grinding & flour mills (9 Nos), and Other (15 Nos)
	White	25	-

Out of the total 205 operational units falling under red, orange, green and white categories, 151 number of units were found holding valid consent to operate issued by the State Board, 29 industries were found without having valid consent. Show cause notices have been issued all these 29 industries and for which regulatory action has been initiated accordingly.

- d. Majorly Plaster of Paris, clay grinding, insulator manufacturing and Bio-mass Fuel Briquettes industries are situated in Growth Centre Khara. All these industries have air polluting sources. Based on field observations and information provided by RSPCB the nature and concentration of industrial operations, it is observed that while emissions arise from multiple industrial sources, clusters of certain process-intensive industries, particularly Plaster of Paris manufacturing units, constitute a relatively higher contribution to the overall air pollution load in the area.
- e. All Plaster of Paris industries are small scale industries and established in clusters, where raw material is easily available and approachable. During visit it was found that major source of air pollution in plaster of Paris industries is material handling, vehicular movement, crushing of lump and pulverizing




activities. Stack emission is also generated from calciner drum and flue gas from calciner furnace of plaster of Paris industries. Air pollution control measures have been provided with plaster of Paris industries.

- f. Regular survey of the Growth Centre, Khara is being conducted by the officials of the Regional Office, RSPCB, Bikaner for ensure operation of pollution control measures. As per the details provided by RSPCB, closure directions of 19 industries have been issued in the Growth Centre, Khara for non-compliance under the provisions of the Air (Prevention and Control of Pollution) Act, 1981 and Water (Prevention and Control of Pollution) Act, 1974, in the period from 01.01.2025 to 31.03.2026. List of closure directions issued is enclosed at **Annexure-C-7**.
- g. The Committee also considered seasonal and meteorological factors influencing ambient air quality. It is observed that during winter months (particularly November–December), atmospheric conditions such as temperature inversion, low wind velocity and reduced dispersion potential may lead to accumulation of pollutants near ground level. Such conditions can result in temporary elevation of pollution levels irrespective of source type, thereby contributing to localized air quality concerns.
- h. With regard to greenbelt development, it was observed that the extent of plantation within the Growth Centre is presently limited and not commensurate with the scale of industrial activities. There exists scope for augmentation of greenbelt as a mitigative measure for dust suppression. Accordingly, coordinated and time-bound efforts are required from RIICO Ltd and the industrial association for development of adequate greenbelt in the area.
- i. During visit, Committee has also observed that road dust and damaged roads are also source of air pollution in Growth centre Khara. Most of the roads of the RIICO Growth Centre, Khara was found damaged. Due to which fugitive emission was taking place by the movement of vehicles.



Action Taken report so far: -

- 1) Earlier similar matters are also filed in Hon'ble National Green Tribunal Central Zone, Bhopal, OA 261/2024 (CZ), Devidas Khatri V/s State of Rajasthan & Ors and OA No 23/2025 (OA No 35/25 (PB)) of Ram Singh V/s State of Rajasthan & Ors. Both matters are related with the Plaster of Paris (POP) manufacturing industries situated in Khara Industrial Area (i.e. Growth Centre, Khara) & nearby Khara Village. Both matters are disposed of on date 22/08/2025. Copy of order dated 22/08/2025 is enclosed at **Annexure-C-8**.
- 2) The Joint Committee examined the issue of low school attendance as reported in the newspaper dated 12.12.2025. For verification, attendance records of four schools of village Khara from November 2025 to January 2026 were analysed. Details of attendance sheets are enclosed at **Annexure-C-9**. As informed by the school administration, variations in attendance during the said period are generally attributable to intervening holidays, festive occasions and adjoining non-working days. Accordingly, the claim of continuous absenteeism attributable to environmental pollution is not corroborated by the available records.
- 3) A door-to-door health survey was conducted by the Medical & Health Department in Village Khara and adjoining industrial area, wherein out of 694 surveyed households, 121 individuals were identified with symptoms related to respiratory ailments. The identified individuals were referred for detailed medical examination and a medical camp was accordingly organized on 28/03/2026. As per Medical Department report dated 09-04-2026, there is no silicosis patient was found after examination. A letter has also written to Medical Department for examination of identified patients at Higher level medical examination. While the said exercise reflects proactive efforts by the authorities towards assessment of public health status, it is observed that the occurrence of respiratory ailments among a limited section of the surveyed population cannot, in absence of detailed exposure assessment, be conclusively attributed solely to industrial pollution. Copy of letters received from Medical Department and correspondence is enclosed at **Annexure-C-10**.



- 4) As per details provided by RIICO Ltd, Bikaner that RIICO have issue tender for construction of CC Road (Metallic Road) in mineral zone of Growth Centre, Khara. Work of construction of CC Road will be commenced in coming month. Also informed that they have also send additional proposal of widening of roads, green belt development, development of parks to Head Office, RIICO, Jaipur for approval of 2943.44 lacs. Copy of letter is enclosed at **Annexure-C-11**.
- 5) Khara Growth Centre Udyog Sangh has submitted letter on 16-01-2026 regarding development of plantation in Industrial Area in last year and proposal of development of plantation in coming monsoon. Copy of letter is enclosed at **Annexure-C-12**.
- 6) As per information provided by RSPCB, Bikaner, Regular survey of the Growth Centre, Khara are being conducted by the officials of the Regional Office, RSPCB, Bikaner for ensure operation of pollution control measures. 115 numbers of industries were inspected in the period of 01.01.2025 to 31.03.2026 in Growth Centre, Khara and 19 closure directions have been issued in the Growth Centre, Khara for non-compliance under the provisions of the Air (Prevention and Control of Pollution) Act, 1981 and Water (Prevention and Control of Pollution) Act, 1974, in the period from 01.01.2025 to 31.03.2026. Regular field visit is being done RSPCB Official's to ensure compliance with prescribed pollution control measures, if instances of non-compliance will observe, for which regulatory action will be initiated separately.



(Rajkumar Meena)
Regional officer



(Mahima Kasana)(IAS)
SDM, Bikaner

Photographs Taken During Field Visit



Photographs Taken During Field Visit



Photographs Taken During Field Visit



Item No.02

**BEFORE THE NATIONAL GREEN TRIBUNAL
CENTRAL ZONE BENCH, BHOPAL
(THROUGH PHYSICAL HEARING (WITH HYBRID OPTION))**

Original Application No.35/2026(CZ)

Suo Moto Letter Petition By Mr. Ram
Singh Khara Titled Parsdhusan Ko Lekar
Gramino Ka Bada Faishla Kaiyon Ne Bacchon
Ko Nahi Bheja School Dated 12th December, 2025

Suo Moto

Vs.

State of Rajasthan & Ors.

Respondent(s)

Date of Hearing: 12.02.2026

**CORAM: HON'BLE MR. JUSTICE SHEO KUMAR SINGH, JUDICIAL MEMBER
HON'BLE MR. SUDHIR KUMAR CHATURVEDI, EXPERT MEMBER**

For Applicant (s): *Suo Moto*

For Respondent(s):

ORDER

1. This application has been entertained on the basis of a mail addressed by Mr. Ram Singh, a resident of village Khara, Bikaner, narrating the facts of violation of Air (Prevention and Control of Pollution) Act, 1981 as follows :

Big Decision by Villagers Over Pollution: Many Keep Children Out of School

Khara schools see reduced attendance as agitation gains momentum

Protests against air pollution emanating from the Khara RICO industrial area intensified on Monday. Reports indicate that many villagers did not send their children to school as part of the protest.

This directly affected attendance at both government and private school where turnout was significantly lower than usual. Villagers allege that despite repeated complaints, the administration failed to take any concrete action, forcing them to intensify their agitation.

Attendance impact

According to sources, only around 60 students were present at the Mahatma Gandhi English Medium School, out of a total enrolment c 367. Similarly, only 70-80 students attended the Higher Secodar School, which has an enrolment of 450 and normally records an average attendance of around 350 students. According to school authorities and local residents, both schools recorded unusually low attendance. A report on the decline has been forwarded to higher authorities.

Villagers' warning: If action is not taken, we will march to the Collector's office

The Remove Pollution, Save khara Struggle Committee warned that the boycott would continue indefinitely unless concrete steps were taken Sarpanch Bhairu Singh Sisodiya stated that at least one person in every household is suffering from respiratory illnesses and that villagers are being forced to migrate. He added that a decision to march to the District Collector's office may be taken at a meeting of the struggle committee within the next two days.

2. The contents as highlighted in the newspaper and the videos submitted by the resident of village Khara discloses a substantial question relating to environment violating the Air (Prevention and Control of Pollution) Act,1981).
3. A substantial issue of environmental has been raised.

4. In view of the above, following persons should be impleaded as party respondent:

1. State of Rajasthan through District Magistrate Bikaner, District Collector Office Rath Khana Colony, Bikaner, Rajasthan, 334001
2. Member Secretary, Rajasthan Pollution Control Board, 4, Jhalana Institutional Area Jhalana Doongri, Jaipur Rajasthan, 302004
3. District Education Officer , Department of District Education Office Bikaner Chopra Katla, Rani Bazar, Bikaner, Rajasthan 334001
4. The Principal Secretary, Environment, State of Rajasthan, Rajasthan

5. Issue notice to the respondents. Returnable within four weeks.

6. Applicant/Registry is directed to take necessary steps for service to the respondents by both ways and also on available email.

7. Respondents are directed to submit their reply within six weeks through e-filing portal, preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF.

8. In view of the seriousness of the matter, we constitute a Joint Committee consisting the following members to visit the site and submit the action taken report.

- i. One representative from the District Magistrate, Bikaner, Rajasthan
- ii. One representative from the Rajasthan State Pollution Control Board, Rajasthan

9. The Committee is directed to visit the place and submit the factual and action taken report within six weeks. The State PCB will be the nodal agency for coordination and logistic support.

10. Registry is directed to supply the required documents and copy of the application to the committee and respondents within a week.

11. The report in the matter be filed by the Committee through email at ngtczbbho-mp@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.

List it on **15th April, 2026.**

Sheo Kumar Singh, JM

Sudhir Kumar Chaturvedi, EM

12th February, 2026,
Original Application No.35/2026(CZ)
K



Rajasthan State Pollution Control Board

Headquarter, 4, Institutional Area, JhalanaDoongri, Jaipur-302004

Phone :0141- 2716804, 2716800 e-mail :member-secretary@rpcb.nic.in

Helpline No.: 0141-2716877

No. F.10 (815) RPCB/Legal/NGT/2026/1480-1481

Date: 21/02/2026

Regional Officer,
Rajasthan State Pollution Control Board,
Bikaner
Mobile No.: 9413447806
Email: ro.bikaner@gmail.com

Subject:- Nomination of Member as well as Nodal Officer to Joint Committee in compliance with the Order dated 12.02.2026 passed by the Hon'ble National Green Tribunal, Central Zone Bench, Bhopal in O.A. No. 35/2026 (CZ), titled Suo Moto V/s State of Rajasthan & Ors.

Sir,

This is with reference to the subject cited above. The Hon'ble National Green Tribunal, Central Zone Bench, Bhopal, vide its order dated 12.02.2026 in Original Application No. 35/2026 (CZ), has constituted a Joint Committee and directed as follows:

8. In view of the seriousness of the matter, we constitute a Joint Committee consisting the following members to visit the site and submit the action taken report.
 - i One representative from the District Magistrate, Bikaner, Rajasthan
 - ii One representative from the Rajasthan State Pollution Control Board, Rajasthan
9. The Committee is directed to visit the place and submit the factual and action taken report within six weeks. The State PCB will be the nodal agency for coordination and logistic support.

In compliance with the directions of the Hon'ble Tribunal, you are hereby appointed as the Member as well as Nodal Officer representing the Rajasthan State Pollution Control Board in the aforesaid Joint Committee. You are directed to coordinate with all concerned authorities and ensure timely submission of the report in accordance with the directions of the Hon'ble Tribunal.

A copy of the Tribunal's order dated 12.02.2026 is enclosed herewith for your ready reference and necessary action in the matter.

Enclosed-As above.

(Kapil Chandrawal)
Member Secretary

Copy to following for information and necessary action:-
1. District Magistrate, Bikaner, Rajasthan.

Member Secretary

Signature valid

Digitally signed by Kapil Chandrawal
Designation: Member Secretary
Date: 2026.02.20 20:24:08 IST
Reason: Approved Page 1/8

RajKaj Ref No.:
20620912



Item No.02

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CENTRAL ZONE BENCH, BHOPAL
(THROUGH PHYSICAL HEARING (WITH HYBRID OPTION))**

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Suo Moto

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HON'BLE MR. SUDHIR KUMAR CHATURVEDI, EXPERT MEMBER**

For Applicant (s): *Suo Moto*

For Respondent(s):

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 3. District Education Officer , Department of District Education Office Bikaner Chopra Katla, Rani Bazar, Bikaner, Rajasthan 334001
 4. The Principal Secretary, Environment, State of Rajasthan, Rajasthan
5. Issue notice to the respondents. Returnable within four weeks.
6. Applicant/Registry is directed to take necessary steps for service to the respondents by both ways and also on available email.
7. Respondents are directed to submit their reply within six weeks through e-filing portal, preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF.
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List it on **15th April, 2026.**

Sheo Kumar Singh, JM

Sudhir Kumar Chaturvedi, EM

12th February, 2026,
Original Application No.35/2026(CZ)
K

कार्यालय जिला कलक्टर, बीकानेर

क्रमांक: सीबी/सामान्य/NGT OA NO.35/2026/3860-61

दिनांक: 23/02/2026

1. क्षेत्रीय अधिकारी, राजस्थान राज्य प्रदूषण नियंत्रण मण्डल, बीकानेर।
2. उपखण्ड मजिस्ट्रेट (SDM), बीकानेर।

विषय:- माननीय NGT (सेंट्रल जोन बेंच) भोपाल द्वारा O.A. No. 35/2026 (CZ) में गठित संयुक्त समिति द्वारा स्थल निरीक्षण एवं रिपोर्ट प्रस्तुत करने के क्रम में।

प्रसंग:- माननीय नेशनल ग्रीन ट्रिब्यूनल का आदेश दिनांक 12.02.2026।

महोदय,

उपरोक्त विषयान्तर्गत लेख है कि माननीय नेशनल ग्रीन ट्रिब्यूनल (NGT), भोपाल द्वारा श्री राम सिंह खारा की याचिका पर संज्ञान लेते हुए खारा औद्योगिक क्षेत्र में वायु प्रदूषण एवं इसके कारण स्कूली बच्चों की उपस्थिति पर पड़ने वाले प्रतिकूल प्रभाव के संबंध में आदेश पारित किए हैं। माननीय ट्रिब्यूनल द्वारा प्रकरण की गंभीरता को देखते हुए एक संयुक्त समिति (Joint Committee) का गठन किया गया है।

उक्त आदेश की अनुपालना हेतु निम्नानुसार कार्यवाही सुनिश्चित की जावे:

1. **समिति नामांकन:-** जिला मजिस्ट्रेट के प्रतिनिधि के रूप में उपखण्ड मजिस्ट्रेट, बीकानेर को नामित किया जाता है। राजस्थान राज्य प्रदूषण नियंत्रण मण्डल की ओर से उनके प्रतिनिधि समिति के दूसरे सदस्य होंगे।
2. **स्थल निरीक्षण:-** संयुक्त समिति तत्काल खारा औद्योगिक क्षेत्र एवं संबंधित विद्यालयों (महात्मा गांधी अंग्रेजी माध्यम स्कूल व सीनियर सेकेंडरी स्कूल, खारा) का दौरा करेगी।
3. **तथ्यात्मक रिपोर्ट:-** समिति वायु प्रदूषण की स्थिति, उद्योगों द्वारा मानकों के उल्लंघन तथा ग्रामीणों व बच्चों के स्वास्थ्य/शिक्षा पर पड़ने वाले प्रभाव की विस्तृत रिपोर्ट तैयार करेगी।
4. **समय सीमा:-** चूंकि माननीय ट्रिब्यूनल ने 06 सप्ताह के भीतर 'एक्शन टेकन रिपोर्ट' मांगी है, अतः समिति अपनी रिपोर्ट 25 मार्च 2026 तक इस कार्यालय को प्रस्तुत करना सुनिश्चित करे।
5. **समन्वय:-** राज्य प्रदूषण नियंत्रण मण्डल इस कार्य हेतु नोडल एजेंसी के रूप में समस्त समन्वय एवं लॉजिस्टिक सहायता उपलब्ध कराएगा।

प्रकरण माननीय NGT में विचाराधीन है तथा अगली सुनवाई दिनांक 15.04.2026 को नियत है, अतः इसमें किसी भी प्रकार की शिथिलता न बरती जावे।

संलग्न: माननीय NGT आदेश की प्रति।

(नमता वृष्णि)

जिला कलक्टर एवं जिला मजिस्ट्रेट,
बीकानेर

क्रमांक: सीबी/सामान्य/NGT OA NO.35/2026/3862-63

दिनांक: 23/02/2026

प्रतिलिपि: निम्नांकित को सूचनार्थ आवश्यक कार्यवाही हेतु प्रेषित है:-

1. जिला शिक्षा अधिकारी (मुख्यालय), बीकानेर प्रेषित कर लेख है कि वे प्रभावित स्कूलों में छात्रों की उपस्थिति का तुलनात्मक विवरण समिति को उपलब्ध करावें।
2. प्रभारी अधिकारी (विधि), शाखा कार्यालय।

जिला कलक्टर एवं जिला मजिस्ट्रेट,
बीकानेर

Validity unknown Signature valid

Page /23

Digitally signed by N. Vrishni
Designation : Collector & District
Magistrate
Date: 2026.02.23 11:53:16 IST
Reason: Approved

RajKaj Ref No.:
20676718



NGT-CZB/2026/113

Bhopal, Date : 13/02/2026

BEFORE THE NATIONAL GREEN TRIBUNAL, CENTRAL ZONE BENCH, BHOPAL

Original Application No.35/2026(CZ)

Suo Moto Letter Petition By Mr. Ram Singh Khara Titled Parsdhusan Ko Lekar
Gramino Ka Bada Faishla Kaiyon Ne Bacchon Ko Nahi Bheja School Dated 12th
December, 2025

Vs

State of Rajasthan & Ors.

To,

State of Rajasthan,
through District Magistrate Bikaner,
District Collector Office, Rath Khana Colony,
Bikaner, Rajasthan, 334001

R-1

:: NOTICE ON ADMISSION ::

Whereas Letter Petition Sarpanch Gram Panchayat Bamnai Titled Ratapani Tiger Reserve Ke Buffer Zone Mai Vayu Avam Jal Pradushan Flane Wale Innt Bhaton ko band Karwane Babat Dated 14th November 2025 and on the direction of the Tribunal, same has been registered as above mentioned Original Application by the registry of this Tribunal. After preliminary hearing, the Hon'ble Tribunal has been pleased to issue the notice.

2 Therefore, notice is hereby given to you to submit reply as per procedure and rules in this matter before 15.04.2026 at 10.30 AM; duly instructed to file response/reply alongwith supporting documents, if any, as per the direction of the Hon'ble Tribunal, before the said date.

3. Take notice that in case of default, the said application will be heard and determined in absence of reply.

4. Given under my hand and the seal of the Tribunal, this the 13.02.2026

Notice + Petition Copy.



13.02.2026
(Dharmendra Kumar Singh)
Registrar

Collector Office, Bikaner	
Section.....	Legal
S.N.....	Date 17/2/26
Collector.....	
Adm(A) Adm (C) OS.....	

RAJASTHAN STATE INDUSTRIAL DEVELOPMENT AND INVESTMENT CORPORATION
LIMITED: UDYOG BHAWAN TILAK MARG: JAIPUR- 302005.

No. IPI/GM(M).GC/92/234

Dated: 12 May, 1994

OFFICE ORDER

The Management of the Corporation is pleased to accord sanction for development of Growth Centre Khara (I phase), Bikaner at an estimated cost of Rs. 1118.92 lacs as per details given below:-

Total Area - 688.11 Acres Saleable Area - 364.82 Acres.

Land in possession 782 Right 2 Right		
A.	<u>Direct Charges. 1 Acre = 1.6 Right</u>	<u>Amount (Rs. in lacs)</u>
1.	<u>Land and Development</u>	
	i) Compensation of Land	45.06
	ii) Survey & Demarcation	5.16
	iii) Levelling of Land	57.42
2.	<u>Industrial Infrastructure</u>	
	i) Constn. of Road	90.67
	ii) Constn. of C.D. Works	33.56
	iii) Constn. of Drains	164.34
	iv) Arboriculture	32.34
3.	Water Supply Scheme	186.80
4.	<u>Power Supply Scheme</u>	
	(a) Laying of power Line	300.00
	(b) Street Lighting	32.00
5.	<u>Social Infrastructure</u>	
	(a) Constn. of Passenger Shed	8.29
	(b) Constn. of Post Office Building	
6.	<u>Other Amenities</u>	
	(a) Constn. of office building	20.39
	(b) Constn. of Police Outpost building	976.03
B.	<u>Indirect Charges</u>	
	i) Pre-operative Expenses	142.89
	ii) Interest during constn. period	
	iii) Contingencies	
		1118.92

contd ...2/-

This bears approval of the Chairman and Managing Director.

K. N. Mathur
(K.N. Mathur)
General Manager (M)

C o p y t :-

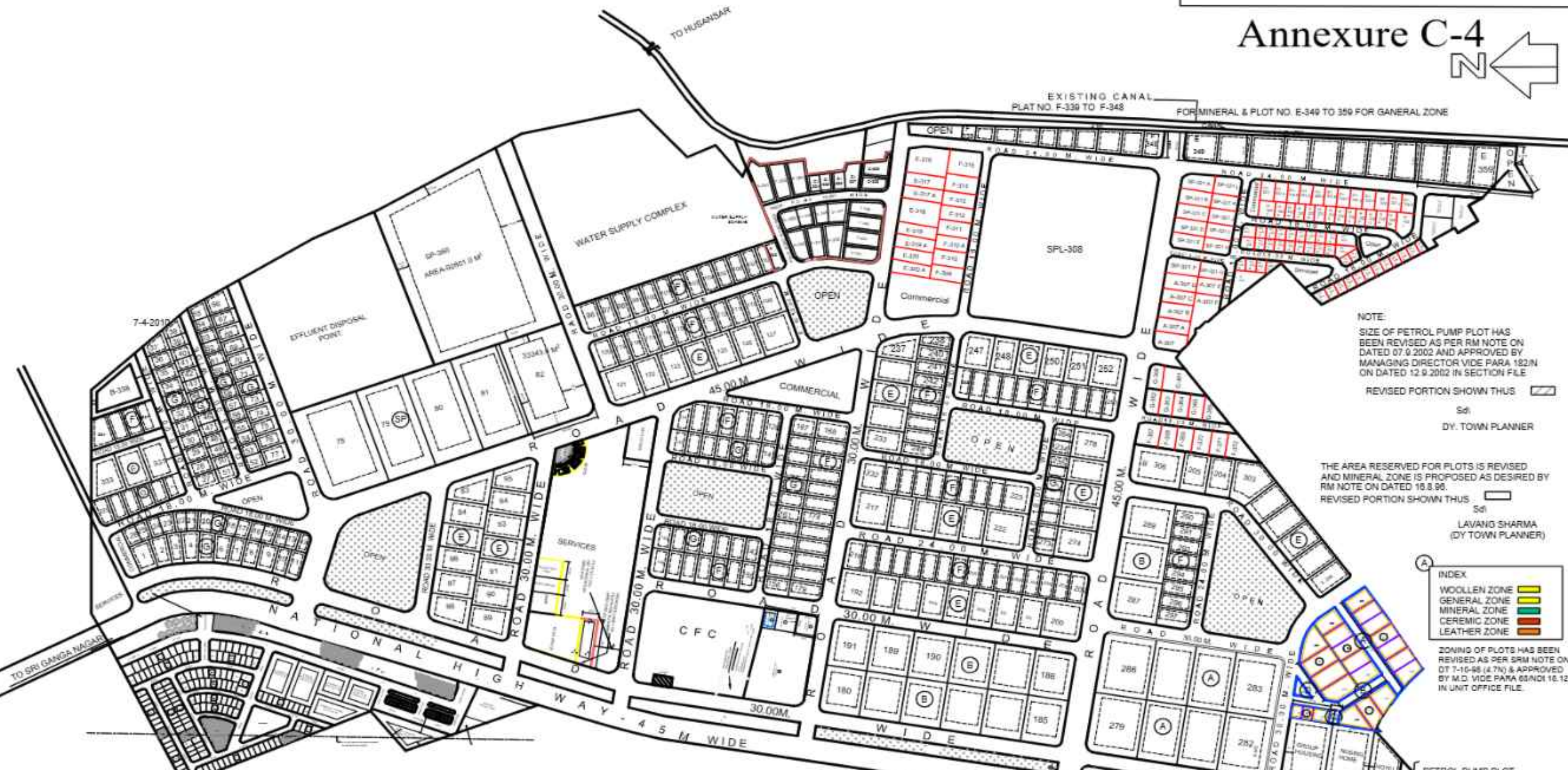
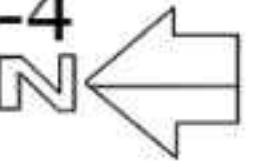
1. Sr. P.S. to Chairman & Managing Director -
for kind information of CMD.
2. P.S. to Executive Director - for kind
information of E.D.
3. P.A. to Financial Advisor - for kind
information of F.Ad.
4. Advisor (Infra).
5. Manager (Finance-IPI)
6. P.A. to Adcl. Chief Engineer (Civil) /
S.E. (Power).
7. Regional Manager, RIICO Ltd., Bikaner -
for information and necessary action.
8. RM (P&D) / RM (Tech) / DTP. // Dy. Manager (F-IPI)
9. M (F-IPI) / AM (Lnd) / AM (Law) / M (P&D) /
Section Incharge (P&D) / Accountant

K. N. Mathur
General Manager (M)

364-82000
X4047 X60 =

885,85,592-40

Annexure C-4



NOTE:
 SIZE OF PETROL PUMP PLOT HAS BEEN REVISED AS PER RM NOTE ON DATED 07.9.2002 AND APPROVED BY MANAGING DIRECTOR VIDE PARA 182/N ON DATED 12.9.2002 IN SECTION FILE

REVISED PORTION SHOWN THUS Sd/ DY. TOWN PLANNER

THE AREA RESERVED FOR PLOTS IS REVISED AND MINERAL ZONE IS PROPOSED AS DESIRED BY RM NOTE ON DATED 16.8.99. REVISED PORTION SHOWN THUS Sd/ LAVANG SHARMA (DY TOWN PLANNER)

INDEX

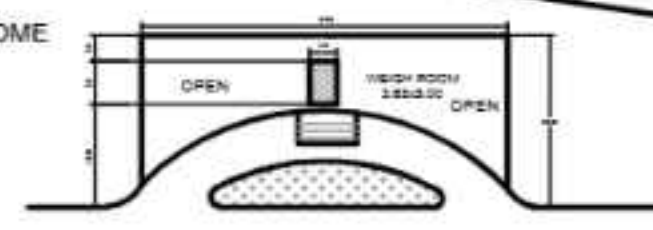
- WOOLLEN ZONE
- GENERAL ZONE
- MINERAL ZONE
- CEREMIC ZONE
- LEATHER ZONE

ZONING OF PLOTS HAS BEEN REVISED AS PER SRM NOTE ON DT 7-10-98 (4.7N) & APPROVED BY M.D. VIDE PARA 63/ND1 16.12.98 IN UNIT OFFICE FILE.

NOTE:
 AS PER PROPOSAL BY UNIT OFFICE THE RESERVE FOR SERVICES CHANGE FOR IND. PURPOSE PLOT NO. SP-32 THE PLOT APPROVED BY M.D. AS VIDE PARA NO 90/N ON DATE 19-3-08 IN SECTION FILE

REVISED PORTION SHOWN THUS Sd/ DY. TOWN PLANNER

- BUILDING PARAMETER FOR GROUP HOUSING, HOTEL & NURSING HOME**
1. SET BACKS - AS PER SCHEME
 2. GROUND COVERAGE - 35%
 3. MAXIMUM HEIGHT - 15.00 M.
 4. F.A.R. - 1.50 GROUP HOUSING
1.00 HOTEL & NURSING HOME
 5. PARKING - 1PCU / 100 SQ.M. OR 20 BEDS FOR NURSING HOME
- REVISED PORTION SHOWN THUS



ROAD 30.00 WIDE
 DETAIL PLAN

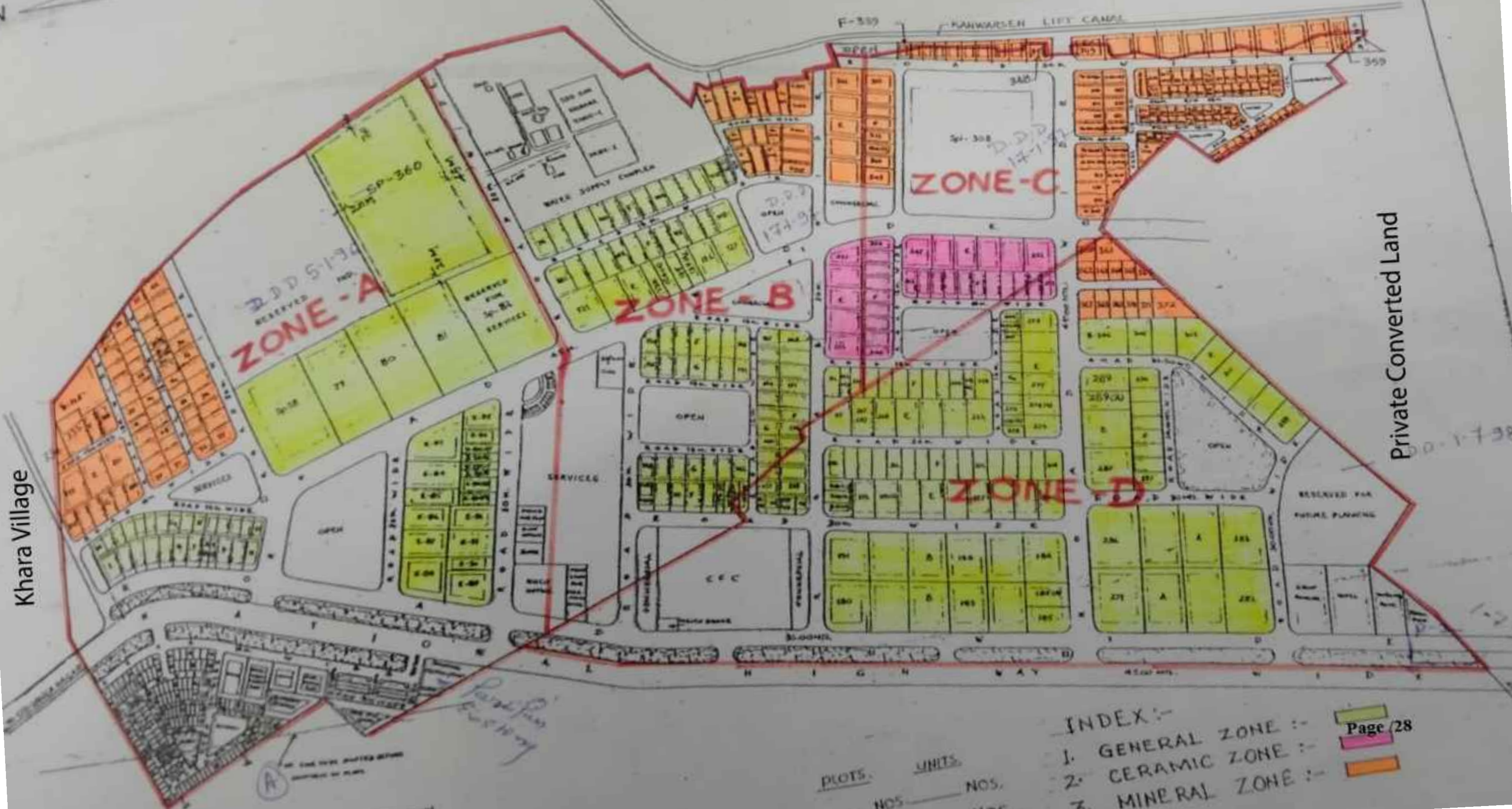
WATER HUT
 FOR DETAIL REF. DRG. NO. IPU250/84 Dt 31-1-84
 NOTE:
 1. PROPOSED SITE FOR WEIGH BRIDGE MARKED AS PER SRM LETTER NO 388 Dt 22-4-2000 AND APPROVED BY CMD VIDE 143/N Dt 2-5-2000 IN SECTION FILE

Sd/ DY. TOWN PLANNER

LAY-OUT PLAN OF INDUSTRIAL GROWTH CENTRE KHARA, BIKANER.

SCALE - 1 CM = 50 MTS.

N



Khara Village

Private Converted Land

TYPE	SIZE IN MTS	AREA IN SQ. MTS.	NOS.

ALLOTTED	PLOTS	UNITS
NOS. _____	NOS. _____	NOS. _____
NOS. _____	NOS. _____	NOS. _____

- INDEX :-
- 1. GENERAL ZONE :- Page 28
 - 2. CERAMIC ZONE :-
 - 3. MINERAL ZONE :-



Regional Office, Rajasthan State Pollution Control Board

Plot No Spl 33, Bichhwal Industrial Area, Bikaner

Website: - environment.rajasthan.gov.in, Phone: - 0151-2250006, RSPCB Helpline No: - 18001806127

No/RSPCB/RO/BKN/Legal-50/ 3982-3986

Dated: - 18/03/2026

Minutes of Meeting

Hon'ble National Green Tribunal, Central Zone Bench, Bhopal has passed an order dated 12-02-2026 in the matter of O.A. No 35/2026 (CZ) Suo Moto letter petition by Mr. Ram Singh Khara Titled Pardhusan ko Lekar Gramino ka Bada Faishla Kaiyon ne Bacchon ko Nahi Bheja School Dated 12th December 2025 V/s State of Rajasthan & Ors and constituted a joint committee consisting of One representative from the District Magistrate, Bikaner, Rajasthan & One representative from Rajasthan State Pollution Control Board, Rajasthan. Accordingly, District Collector Bikaner has nominated SDM, Bikaner as representative of District Magistrate, Bikaner as representative vide letter dated 23-02-2026 and Regional Officer, RSPCB, Bikaner as representative from Rajasthan State Pollution Control Board, Rajasthan vide letter dated 21-02-2026.

In the reference to Original Application before Hon'ble National Green Tribunal, meeting of Joint Committee was held on 13-03-2026 at 5:00 PM in chamber of SDM, Bikaner to discuss & examine the facts of the matter.

Following Officials have attended the meeting in the matter of Hon'ble NGT order dated 12-02-2026: -

1. Mahima Kasana, IAS, Sub Divisional Magistrate (SDM), Bikaner.
2. Rajkumar Meena, Regional Officer, Rajasthan State Pollution Control Board, Bikaner.
3. Surendra Sharma, Unit Head, RIICO Limited, Bikaner.
4. Dr. Sunil Jain, Block Chief Medical Officer (BCMO), Bikaner.
5. Smt. Pratibha Pathak, Vice Principal, Govt. Sr. Sec. School, Khara as representative of Chief Block Education Officer (CBEO), Bikaner.

After discussion, Joint committee gave following directions to concerning departments as to examine the facts of the matter: -

1. CBEO, Bikaner was directed to provide the information related to attendance of students in all Govt. Schools of Village Khara for the month November'2025, December'2025 and January'2026.
2. BCMO, Bikaner was directed to organize a survey/camp for residents of Khara and labours/workers of Khara Industrial Area to identify issue of respiratory disease in local residents/workers.



**Regional Office,
Rajasthan State Pollution Control Board**


Plot No Spl 33, Bichhwal Industrial Area, Bikaner

Website: - environment.rajasthan.gov.in, Phone: - 0151-2250006, RSPCB Helpline No: - 18001806127

3. After identification of respiratory disease in local residents/workers, a health camp shall be organized at Village Khara & industrial area Khara with the help of specialist and radiologist for identification of reason/type of respiratory disease in local residents/workers.
4. RIICO Limited, Bikaner was directed to construct CC/paved Roads in Khara Industrial Area at the earliest for suppression of road dust. Also developed green cover/green belt area between Khara village and RIICO Industrial Area.
5. Regional Officer, RSPCB, Bikaner was directed to provide list of industries along with present status of pollution control measures adopted by industries situated around the Village Khara.

Meeting was concluded with vote of thanks to the chair.

This bears approval of the Competent Authority.



(Rajkumar Meena)
Regional Officer

No/RSPCB/RO/BKN/Legal-50/3982-3986

Dated: - 18/03/2026

Copy to following for information: -

1. Sub Divisional Magistrate (SDM), Bikaner.
2. Unit Head, RIICO Limited, Bikaner.
3. Block Chief Medical Officer (BCMO), Bikaner.
4. Chief Block Education Officer (CBEO), Bikaner.


Regional Officer

List of Industries situated in Growth Centre, Khara

S.No.	Name of the Industry	Address of the Industry	Category	Product	Present status	Consent status
1	M/S Pooja Plaster	F- 343 , IGC Khara, Bikaner	Orange	Plaster of Paris	Operational	Valid
2	M/S White Rock Industries	F- 108, IGC Khara, Bikaner	Orange	Plaster of Paris	Operational	Valid
3	M/S White Crystel	F- 339, IGC Khara, Bikaner	Orange	Plaster of Paris	Operational	Valid
4	M/S Diloeya Chemicals & Minerals	F- 340, IGC Khara, Bikaner	Orange	Plaster of Paris	Operational	Valid
5	M/S Sakarni Plaster India Pvt. Ltd.	F- 341 , IGC Khara, Bikaner	Orange	Plaster of Paris	Operational	Valid
6	M/S Diloeya Plaster	F- 342, IGC Khara, Bikaner	Orange	Plaster of Paris	Operational	Valid
7	M/S Balaji Plaster Udhog	F- 346, IGC Khara, Bikaner	Orange	Plaster of Paris	Operational	Valid
8	M/S Dilorya Gypsum Udhog	F- 349 & 350, IGC Khara, Bikaner	Orange	Plaster of Paris	Operational	Valid
9	M/S R.S. Mineral	G-1-354 & 355 , IGC Khara, Bikaner	Orange	Plaster of Paris	Operational	Valid
10	M/S Sakarni Plaster India Pvt. Ltd	G-1-356 & 357, IGC Khara, Bikaner	Orange	Plaster of Paris	Operational	Valid
11	M/S Super Standard Tiles & Marble Industries	F- 176, IGC Khara, Bikaner	Green	Bio-Mass Fuel Briquettes	Operational	Without Consent
12	M/S B.K. Industries	F- 319A & 320, IGC Khara, Bikaner	Orange	Foundry operation	Operational	Valid
13	M/S Mimani Agro Products Pvt. Ltd.	F- 316, IGC Khara, Bikaner	Green	Dal Mill	Operational	Valid
14	M/S Shiv Plaster Industries	F- 310 , IGC Khara, Bikaner	Orange	Plaster of Paris	Operational	Valid
15	M/S Sakarni Plaster India Pvt. Ltd.	F- 312, IGC Khara, Bikaner	Orange	Plaster of Paris	Operational	Valid
16	M/S Agarwal Industries	F- 344, IGC Khara, Bikaner	Green	Bio-Mass Fuel Briquettes	Operational	Without Consent
17	M/S Kaushlya Plaster	F- 339, IGC Khara, Bikaner	Orange	Plaster of Paris	Operational	Valid
18	M/S Kanhaiya Plaster	F-341, IGC Khara, Bikaner	Orange	Plaster of Paris	Operational	Valid
19	M/S Vishvkarma Plaster	F- 342, IGC Khara, Bikaner	Orange	Plaster of Paris	Operational	Valid
20	M/S Shree Ram Trading Company	F- 343, IGC Khara, Bikaner	Orange	Plaster of Paris	Operational	Valid
21	M/S Galaxy Minerals	F-345, IGC Khara, Bikaner	Orange	Plaster of Paris	Operational	Valid
22	M/S Gangai Nath Plaster	F-346, IGC Khara, Bikaner	Orange	Plaster of Paris	Operational	Valid
23	M/S Galaxy Minerals	G1-322 E, IGC Khara, Bikaner	Orange	Plaster of Paris	Operational	Valid
24	M/S Agarwal Udhog	E-357 & 358, IGC Khara, Bikaner	Orange	Plaster of Paris	Operational	Valid
25	Shivam Mineral & Chemical Industries	G-1-322 (C) (D) IGC, Khara	Orange	Clay Grinding	Operational	Valid
26	M/S Galaxy Minerals	G1-322 , IGC Khara, Bikaner	Orange	Plaster of Paris	Operational	Valid
27	M/S D.D. Industries	E-350, IGC Khara, Bikaner	Orange	Gypsum Grinding	Operational	Valid
28	M/S Oswal Plaster Products	SP-321 L, IGC Khara, Bikaner	Orange	Plaster of Paris	Operational	Valid
29	M/S Virat Minerals & Chemicals	F-348, IGC Khara, Bikaner	Orange	Plaster of Paris	Operational	Valid
30	M/S Jambheshwar Plaster	E-352, IGC Khara, Bikaner	Orange	Plaster of Paris	Operational	Valid
31	Laxmi Mineral Industries	H-322 TUV, IGC Khara, Bikaner	Orange	Clay Grinding	Operational	Valid
32	M/S Oswal Minerals & Plaster Udhog	E-356, IGC Khara, Bikaner	Orange	Plaster of Paris	Operational	Valid

33	M/S Gargi International	G1-322 F, IGC Khara, Bikaner	Orange	Clay Grinding	Operational	Without Consent
34	Super Trading Company (Old Name-Jai Maa Udyog)	E-351, IGC, Khara	Orange	Plaster of Paris	Operational	Valid
35	M/S Panwar Industries	F-347, IGC Khara, Bikaner	Orange	Plaster of Paris	Operational	Valid
36	M/S Om Industries	F-321(A), IGC Khara, Bikaner	Orange	Plaster of Paris	Operational	Valid
37	Hindustan Plaster	G-1-322, IGC, Khara	Orange	Clay Grinding	Operational	Valid
38	M/S Kothari Industries	H-322, IGC Khara, Bikaner	Orange	Plaster of Paris	Operational	Valid
39	M/S Kothari Enterprises	H-322, IGC Khara, Bikaner	Orange	Plaster of Paris	Operational	Valid
40	M/S B.R. Plaster and Chemicals	E-349, IGC Khara, Bikaner	Orange	Plaster of Paris	Operational	Valid
41	M/S Pooja Industries	G1-11, IGC Khara, Bikaner	Green	Dal Mill	Operational	Valid
42	M/S A.K. Agro Tech	G1-1(A), IGC Khara, Bikaner	Green	Iron Fabrication	Operational	Without Consent
43	Rajasthan State Ganganagar Sugar Mill	SP-78, IGC Khara	Orange	Bottling of Deshi Mandira	Operational	Valid
44	M/S Banthia Overseas	SP-79, IGC Khara	Green	Spinning	Operational	Valid
45	M/S Hi-Class Insulator Pvt. Ltd.	E-83-84, IGC Khara	Orange	Insulator	Operational	Valid
46	M/S Arora Textile Pvt. Ltd.	E-85-92, IGC Khara	Red	Carpet Woollen Yarn	Operational	Valid
47	M/S Navya Industries	F-97, IGC Khara	Green	Bio-Mass Fuel Briquettes	Operational	Without Consent
48	M/S Vishnu Chemicals	F-110, IGC Khara	Orange	Printing Press Ink	Operational	Without Consent
49	K S Industries	F-112-113, IGC Khara	Green	Dal Mill	Operational	Expired
50	M/S Arihant Agro Food Product	F-100, IGC Khara	Green	Dal Mill	Operational	Valid
51	M/S Swastik Enterprises	F-99, IGC Khara	Green	Bio-Mass Fuel Briquettes	Operational	Without Consent
52	M/S Aadinath Proteins Pvt. Ltd.	A-307(A), IGC Khara	Green	Bio-Mass Fuel Briquettes	Operational	Without Consent
53	M/S Shree Plasters	F-336, IGC Khara	Orange	Tile Adhesive	Operational	Valid
54	Harish Clays (Unit II)	G-29, IGC, Khara	Orange	Clay Grinding	Operational	Valid
55	Harish Clays	E-331, Industrial Growth Centre, Khara	Orange	Clay Grinding	Operational	Valid
56	Poonam Agro	G-330, IGC, Khara	Green	Bio-Mass Fuel Briquettes	Operational	Valid
57	Shree Shyam Agro Biofuel	G-328, IGC, Khara,	Green	Bio-Mass Fuel Briquettes	Operational	Valid
58	Baba Ramdev Plaster Industries	G-1-38, IGC, Khara	Orange	Clay Grinding	Operational	Valid
59	Arjun Udyog	G1/52 Industrial Growth Centre, Khara	Green	Bed Matters	Operational	Valid
60	Mamta Agro Industries	G-77, IGC Khara, Bikaner	Orange	Edible oil	Operational	Valid
61	Karni Roofing and Steels	Plot No G-76, IGC, Khara,	Green	Iron fabrication	Operational	Valid
62	Shri Sidhi Vinayak Industries	F-334, Industrial Growth Centre, Khara	Orange	Plaster of Paris	Operational	Valid
63	G.R. Industries	F- 335 IGC, Khara, Dist.	Orange	Plaster of Paris	Operational	Valid
64	Shree Bajrang Industries	E-332, IGC, Khara	Orange	Plaster of Paris	Operational	Valid
65	Shree Jai balaji plaster	G-37 & G-37(A) IGC, Khara	Orange	Plaster of Paris	Operational	Valid
66	J. K. chemical industries	G-36, RIICO Industrial Growth Center (IGC), Khara	Orange	Plaster of Paris	Operational	Valid
67	Shyam Plaster Industries	G-35, IGC, Khara	Orange	Plaster of Paris	Operational	Valid
68	Diloeya Plasto Chem	G-32, Industrial Growth Centre, Khara, Bikaner.	Orange	Plaster of Paris	Operational	Valid
69	Diloeya Industries	G-31, Industrial Area, Khara	Orange	Plaster of Paris	Operational	Valid
70	Siyag Plaster	G-27, IGC, Khara	Orange	Plaster of Paris	Operational	Valid
71	Amrat Plaster	G-1-47, IGC, Khara,	Orange	Plaster of Paris	Operational	Valid
72	Dev Industries	G1-45, IGC Khara, Bikaner	Orange	Plaster of Paris	Operational	Valid
73	Parihar Enterprises	G-41, IGC, Khara	Orange	Plaster of Paris	Operational	Valid
74	Mahendra Enterprises	G-1-40, RIICO Industrial Growth Center (IGC), Khara	Orange	Plaster of Paris	Operational	Valid
75	Shri Ashapura Industries	G1-55, IGC Khara, Bikaner	Orange	Plaster of Paris	Operational	Valid

76	Jai Durga Plaster Industries	G-74, IGC, Khara	Orange	Plaster of Paris	Operational	Valid
77	Sakarni Plaster	G-73, IGC, Khara	Orange	Plaster of Paris	Operational	Valid
78	Jai Durga Plaster Industries	G-70-71, RIICO Industrial Growth Center (IGC), Khara	Orange	Plaster of Paris	Operational	Valid
79	Mohit Enterprises	G-68-69, IGC, Khara	Orange	Plaster of Paris	Operational	Valid
80	Samrathal Plaster	SP-321 C IGC, Khara	Orange	Plaster of Paris	Operational	Valid
81	Adarsh plaster udyog	G-321 (J), IGC, Khara	Orange	Plaster of Paris	Operational	Valid
82	M.R. Enterprises	SP-321 E IGC, Khara	Orange	Plaster of Paris	Operational	Valid
83	Agarwal Plaster Works	SP-321 D, IGC, Khara	Orange	Plaster of Paris	Operational	Valid
84	Rishab industries	G-321 (H) G-323 (I), IGC, Khara	Orange	Plaster of Paris	Operational	Valid
85	Royale Plaster	G-321 (G) Near Bharat Gas Plant IGC, Khara	Orange	Plaster of Paris	Operational	Valid
86	Ferrous Crete (India) Pvt. Ltd.	Plot No A-307 C IGC, Khara, Bikaner	Orange	Plaster of Paris	Operational	Valid
87	Ferrous Crete (India) Pvt. Ltd.	G-307 F, IGC, Khara	Orange	Plaster of Paris	Operational	Valid
88	Bidawat Enterprises	A-307 (B), IGC, Khara, Bikaner	Orange	Plaster of Paris	Operational	Valid
89	North India Plaster	A-307, IGC, Khara	Orange	Plaster of Paris	Operational	Valid
90	Mitharwal POP Industries	E-333, IGC, Khara,	Orange	Plaster of Paris	Operational	Valid
91	Maa Karni Plaster of Paris Industries	E-333-A, RIICO Industrial Growth Center (IGC), Khara	Orange	Plaster of Paris	Operational	Valid
92	R.K. Minerals,	G-158, IGC, Khara	Orange	Plaster of Paris	Operational	Valid
93	Deva Agro Industries	E-125 & E-125 A, IGC, Khara,	Green	Dal Mill	Operational	Valid
94	Bikaner Electro Insulator	G-165 to 167, IGC Khara,	Orange	Insulator	Operational	Expired
95	Bikaner Bardana Store	G-163 A, IGC, Khara	Orange	Edible oil	Operational	Without Consent
96	Krishana Enterprises	G-161-163, IGC, Khara	Green	Dal Mill	Operational	Without Consent
97	Shree Ganpati Foods	G-160, IGC, Khara, Bikaner	Green	Cattle feed	Operational	Expired
98	Arihant Spices	G-156, IGC, Khara	Green	Spices Grinding	Operational	Valid
99	Vardhman Wheat Product	E-121, 122, F-117, 118-119, IGC, Khara	Green	Flour mill	Operational	Valid
100	Basukinath Industries	F-169, IGC Khara, Bikaner	Green	Dal Mill	Operational	Valid
101	Balaji Engineering workshop	F-134 A, IGC, khara	Green	Iron Fabrication	Operational	Without Consent
102	Apple Agrotech Private Limited	F-151 and F-152, IGC Khara,	Green	Dal Mill	Operational	Valid
103	Yash Agro Food Pvt. Ltd.	F-154, IGC, Khara Bikaner	Green	Dal Mill	Operational	Valid
104	Bikaner Masala Udhyog	G-140, IGC, Khara Bikaner	Green	Spices Grinding	Operational	Without Consent
105	Nilesh Iron Industries	G-148, IGC, Khara, Bikaner	Orange	Foundry operation	Operational	Without Consent
106	Jai Bhagwati Industries	F-142, IGC, Khara Bikaner	White	Groundnut decoating	Operational	Not Required
107	Sunita Enterprises	F-155, RIICO Industrial Area, IGC, Khara, Bikaner	Red	Lead Ingots	Operational	Valid
108	Krishna Flour Mill	F-175, IGC, Khara	Green	Flour mill	Operational	Without Consent
109	Sonawat Agro Food Pvt Ltd	F-132, IGC, Khara	Green	Dal Mill	Operational	Valid
110	Kapilesh Industries	F-207, RIICO Khara	Orange	Plaster of Paris	Operational	Valid
111	Shree Govindam Prinme Foods Pvt Ltd	B-180, IGC, Khara, Bikaner	Green	Flour mill	Operational	Valid
112	Jey Key Industries	B-190-190 A, IGC, Khara	White	Handloom	Operational	Not Required
113	K.K. Industries	B-187(A), IGC khara	White	warehouse	Operational	Not Required
114	Ram Food Products	B-182 A, IGC Khara	Green	Spices Grinding	Operational	Without Consent
115	Nagar Agro Food Products	B-184A, IGC Khara, Bikaner	Green	Dal Mill	Operational	Valid
116	NAVHAL PAINTS PVT LTD	E-200 A, IGC Khara	Orange	paint	Operational	Valid
117	Shashvat Enterprises	E-192 (A), IGC, Khara	Green	Bio-Mass Fuel Briquettes	Operational	Valid
118	JDR Agro Tech	E-193, 194 A, IGC Khara, Bikaner	Green	Spinning	Operational	Valid
119	Karan Carpet Industries	E-193-A, 194, 195, IGC Khara	Green	Nylone Carpet	Operational	Valid
120	Chandan Crafts	E-197, IGC, Khara, Bikaner	Red	Carpet Woollen Yarn	Operational	Valid
121	S.K. Industries	E-198, IGC, Khara	Green	Dal Mill	Operational	Valid
122	Shree Ram Food Products	F-210 & 211, IGC, Khara	Green	Bio-Mass Fuel Briquettes	Operational	Valid
123	V.K. Marwar Rugs	F-214-215, IGC Khara	Green	Carpet (Nylon)	Operational	Without Consent

124	Nirmal Trading Co.	F-216,(A),IGC,Khara	Green	Dal Mill	Operational	Valid
125	Shri Banwari Lal Gum and Chemical	F-208, F-209, Khara Industrial Area, Bikaner	Orange	Guar gum	Operational	Valid
126	J.C. Enterprises	F-205, IGC, Khara	Green	Bio-Mass Fuel Briquettes	Operational	Valid
127	Kamla Udhog	Plot No F-203, IGC Khara, Bikaner	Orange	Guar gum	Operational	Valid
128	Rathore Industries	F-177, Road No.3, Industrial Growth Centre, Khara, Bikaner	Orange	Foundry operation	Operational	Pending
129	Shree Engineering works	G1-265,266, IGC khara	Green	Iron Fabrication	Operational	Without Consent
130	Mathura Industries	G1-270, IGC khara	Green	Flour mill	Operational	Valid
131	Bhagwati Enterprises	-130,131 & G-138,139, IGC khar	Green	Dal Sorting	Operational	Without Consent
132	Marudhar Food Product	F-202, IGC Khara, Bikaner.	Orange	Papad	Operational	Valid
133	Mahalaxmi Udyog	E-217 A, IGC, Khara	Green	Dal Mill	Operational	Valid
134	Mahalaxmi Enterprises	E-217, IGC, Khara	Green	Dal Mill	Operational	Valid
135	Imperial Porceline (P) Ltd	E-247-248, IGC, Khara,	Orange	Insulator	Operational	Valid
136	Diva Rugs Pvt Ltd	E-249-251, 260A, IGC khara	White	Handloom	Operational	Not Required
137	Baid Sanitarware Pvt Ltd	E-252,IGC, Khara,Bikaner	Orange	Insulator	Operational	Valid
138	Marudhar Ceramics Pvt. Ltd	F-255 to 57, IGC, Khara	Orange	Insulator	Operational	Valid
139	Marudhar Ceramics Pvt. Ltd	F-260-262, IGC, Khara	Orange	Corn Flex	Operational	Without Consent
140	Arya Box industries	E-278, IGC, Khara	White	paper box	Operational	Not Required
141	Anirudh Ceramics & Industries Pvt. Ltd	E-234 to 236 IGC, Khara,	Orange	Insulator	Operational	Valid
142	Topline Ceramics Pvt.Ltd	E-233-234A, F-244-245-246, IGC Khara, Bikaner.	Green	Dal Mill	Operational	Valid
143	Mewal Roller Flour Mill	F-243, IGC Khara	Green	Flour mill	Operational	Valid
144	S.N.R. Company	F-241-242, IGC Khara	White	warehouse	Operational	Not Required
145	Agarwal Bio Fuel	F-238, IGC, Khara	Green	Bio-Mass Fuel Briquettes	Operational	Valid
146	Ganpati Tasty Foods Private Limited	F-231/232 A, Industrial Growth Centre, Khara, Bikaner.	Orange	Papad & Namkeen	Operational	Valid
147	Shree Shivam Food Products	Plot F-229, IGC, Khara,	Green	Dal Mill	Operational	Valid
148	Radiant Foodworks	Plot No. F-228, IGC, Khara Bikaner	Orange	papad	Operational	Valid
149	Bikaner Tuffan Glass	Plot F-227, IGC, Khara,	White	Tuffan Glass	Operational	Not Required
150	Kamla Industries	Plot F-223, IGC, Khara,	Green	Dal Mill	Operational	Without Consent
151	G.K. Agro Food	Plot F-220, IGC, Khara,	Green	Dal Sorting	Operational	Without Consent
152	Suraj Industries	Plot A-279, IGC, Khara,	Green	Bio-Mass Fuel Briquettes	Operational	Without Consent
153	Arora Yarn Pvt Ltd.	A-285, IGC, Khara,	Red	Carpet Woollen Yarn	Operational	Valid
154	K R Woollen Industries	A-284, Industrial Growth Centre, Khara, Bikaner	Red	Carpet Woollen Yarn	Operational	Valid
155	V.K. Woollen Industries	A-283, IGC, Khara	Green	Spinning	Operational	Valid
156	Kuber Grains & Spices Private Limited	Plot No A-280-281, Khara Industrial Area, Bikaner	Green	Spices Grinding	Operational	Valid
157	Shree Shyam Dhani Metals	H-373, IGC khara	Green	Iron fabrication	Operational	Without Consent
158	Woolworth	F-377, IGC, Khara, Bikaner	Green	Spinning	Operational	Valid
159	Radha Rani Dall Mill	G-387, IGC, Khara	Green	Dal Mill	Operational	Valid
160	Bal Shri Udhog	E-303, IGC, Khara	Green	Dal Mill	Operational	Without Consent
161	Bikaner Agro Enterprises	Agro Briquettes B-289, IGC, Khara	Green	Bio-Mass Fuel Briquettes	Operational	Valid
162	Vinay Enterprises	F-297, IGC Khara	Red	Carpet Woollen Yarn	Operational	Valid
163	Jai Mata Industries	B-306, IGC, Khara	Red	Carpet Woollen Yarn	Operational	Valid
164	Imperial Ceramics (P) Ltd	F-368-370, IGC, Khara	Orange	Insulator	Operational	Valid
165	Vanshika Agro	Plot No G-324, IGC Khara	Green	Bio-Mass Fuel Briquettes	Operational	Without Consent
166	Mahaveer Mineral & Chemicals	H1 323, ABSTU, Industrial Growth Centre, Khara	Orange	Clay Grinding	Operational	Valid

167	Prabhu Industries	H1-323, IGC, Khara,	Orange	Clay Grinding	Operational	Valid
168	Amar Plaster Udhog	Plot No H1-324, O and P, IGC, Khara	Orange	Clay Grinding	Operational	Valid
169	Garg Brothers Plaster Industries	G-362-363, IGC, Khara	Orange	Clay Grinding	Operational	Valid
170	Prime Plaster Industries	G-364, IGC, Khara	Orange	Plaster of Paris	Operational	Valid
171	M.S. Industries	G-366, IGC, Khara	Orange	Plaster of Paris	Operational	Valid
172	S.M.R Industries	G-361, IGC Khara, Bikaner	Orange	Plaster of Paris	Operational	Valid
173	Namarta Minerals & Chemicals	G-360 IGC, Khara	Orange	Plaster of Paris	Operational	Valid
174	Shri Hari Plaster	H-324 (A), IGC, Khara	Orange	Gypsum Grinding	Operational	Without Consent
175	Samrathal Mineral	Plot No. H-322R, H-322 Q IGC, Khara	Orange	Plaster of Paris	Operational	Valid
176	Kothari Plaster	H-322 (O) & (P), IGC, Khara	Orange	Plaster of Paris	Operational	Valid
177	Dahiya Gyp-Tech Industries	H-322 & H-322 (N), Khara	Orange	Plaster of Paris	Operational	Valid
178	Rashmee Enterprises	H-324, IGC, Khara	Orange	Plaster of Paris	Operational	Valid
179	Nagad Narayan Agro Food Private Limited	Plot NO .E-126, I.G.C.Khara	Orange	confactionery	Operational	Valid
180	Bajrang Udhog	G1-06, IGC Khara	White	warehouse	Operational	Not Required
181	Nagad Narayan Pvt. Ltd.	SP-80, IGC Khara	White	Warehouse	Operational	Not Required
182	Arora Texwool	SP-81, IGC Khara	White	Warehouse	Operational	Not Required
183	Vardhman Wheat Product Pvt. Ltd.	F-119, IGC Khara	White	Warehouse	Operational	Not Required
184	Jey Key Living Pvt. Ltd.	F-103 & 104, IGC Khara	White	Handloom	Operational	Not Required
185	S.R. Packaging	F-115, IGC Khara	White	Paper Box	Operational	Not Required
186	Bothara Industries	G-164, IGC Khara	White	Ground Nut Decoating	Operational	Not Required
187	Santosh Industries	F-155(A), IGC Khara	White	Ground Nut Decoating	Operational	Not Required
188	Sonawat Agro Tech	G1-137, IGC Khara	White	Warehouse	Operational	Not Required
189	Name not provided	F-253, IGC Khara	White	Warehouse	Operational	Not Required
190	Maharaja Poly Bag	G1-273(A), IGC Khara	White	Warehouse	Operational	Not Required
191	Bikaner Electricals Industries	G1-273, IGC Khara	White	Machine Repairing	Operational	Not Required
192	Navkar Woollen Services	E-275 & 276 , IGC Khara	White	Handloom	Operational	Not Required
193	Shiva Industries	E-200, IGC Khara	White	Paper Box	Operational	Not Required
194	Shree Ram Industries	B-181, IGC Khara	White	WareHouse	Operational	Not Required
195	Jai Mata Woollen Mills	B-186, IGC Khara	White	WareHouse	Operational	Not Required
196	Basukinath Prime Food Products	Plot Number-GH-1,Road NO.1,IGC,Khara	Green	Dal Mill	Operational	Valid
197	Sudha Woollens Unit II	G-392-393, IGC, Khara	Green	Spinning	Operational	Valid
198	Keshav Agro Industries	G-383-385, Industrial Growth Centre, Khara	Orange	Edible Oil	Operational	Valid
199	Meghraj Foods	F-380, IGC Khara, Bikaner	Green	Dal Mill	Operational	Valid
200	Hiral Agro Products	Plot No. E-298, IGC, Khara, Dist-Bikaner	White	Ground Nut Decoating	Operational	Not Required
201	Rupin Textiles Pvt. Ltd.	E-300-301 (A) IGC, Khara Bikaner	White	Warehouse	Operational	Not Required
202	Bharat Petroleum Corporation Limited (LPG Bottling Plant) Vol-I	SPL-308, RIICO Growth Centre I.G.C. KHARA	Orange	LPG bottling Plant	Operational	Valid
203	Raj Plaster Industries (old.-Karni Industries)	F-313, IGC, Khara,	Orange	Plaster of Paris	Operational	Valid
204	Sudha Woollens	G-394, IGC, Khara, Bikaner	Green	Spinning	Operational	Valid
205	Balaji Plaster Pvt. Ltd	Plot No. 155,& H-1324 D, IGC, Khara	Orange	Plaster of Paris	Operational	Valid
206	M/S Godara Industries	F- 309, IGC Khara, Bikaner	-	Closed	Closed	-
207	M/S Vipul Minerals	E-359, IGC Khara, Bikaner	Orange	Plaster of Paris	Closed	Valid
208	M/S S.P. Delu Plasto Chem	E-355, IGC Khara, Bikaner	Orange	Plaster of Paris	Closed	Valid
209	M/S Shri Balaji Agro Industries	G1-13, IGC Khara, Bikaner	-	Closed	Closed	-
210	Thakur ji Dal Mill	F-168 & 168A, IGC, khara	Green	Dal Mill	Closed	Valid
211	Omkara Industries	G-147, IGC, Khara, Bikaner	White	Groundnut decoating	Closed	NA
212	Navhal Colour & Chemicals	F-172, IGC, Khara	Orange	paint	Closed	Valid

213	Shree Shyam Industries	F-206, RIICO Khara	Orange	Plaster of Paris	Closed	Valid
214	PDG food products	H-375, IGC khara	-	Closed	Closed	-
215	Ganpati Plast	H-1, 324 (C), IGC, Khara	-	Closed	Closed	-
216	Jai Shree Balaji Minerals Products	H-1-324 (E) (F) (G), IGC, Khara	Orange	Plaster of Paris	Closed	Valid
217	S.N Industries	G1-18-19, IGC Khara	Green	Edible Oil	Closed	-
218	Roctex Organic Food Pvt. Ltd.	G1-20, IGC Khara	Green	Edible Oil	Closed	-
219	Bhawani Agro	G1-21, IGC Khara	-	Closed	Closed	-
220	Shree Ganesh Udhog	G1-23, IGC Khara	-	Closed	Closed	-
221	Kishan Udhog	G1-04, IGC Khara	-	Closed	Closed	-
222	Vikas WSP Ltd.	SP-82 & 360, IGC Khara	Orange	Guar Gum	Closed	-
223	D.K. Industries	F-111, IGC, Khara, Bikaner	Orange	Guar Gum	Closed	-
224	B.S. Industry	F-101 &, 102, IGC Khara	-	Closed	Closed	-
225	Saraswati Industries	E-124, IGC Khara	-	Closed	Closed	-
226	Swastik Industries	E-124(A), IGC Khara	-	Closed	Closed	-
227	Dhanuka Food Products	F-149, IGC Khara	-	Closed	Closed	-
228	P.P.T. Industries	G1-156(A), IGC Khara	-	Closed	Closed	-
229	Vijay Enterprises	G1-141, IGC Khara	-	Closed	Closed	-
230	Rajasthan Tar Udhog	F-179, IGC Khara	-	Closed	Closed	-
231	Ashapura Industries	F-226, IGC Khara	-	Closed	Closed	-
232	Godara Agro Food Products	G1-264, IGC Khara	-	Closed	Closed	-
233	Vanshika Paper Industries	G1-267 & 268, IGC Khara	White	Paper Box	Closed	NA
234	Sawariya Agro Industries	G1-269, IGC Khara	-	Closed	Closed	-
235	M R & Company	E-196, IGC Khara	White	Groundnut decoating	Closed	NA
236	Radha Rani Oil Mill	E-199, IGC, Khara	Green	Edible Oil	Closed	Valid
237	Jubin Enterprises	E-199(A), IGC Khara	-	flour mill	Closed	-
238	Shree Ji Enterprises	B-191, IGC Khara	-	Dal Mill	Closed	-
239	Gayatri Industries	B-183 & 184, IGC Khara	-	Closed	Closed	-
240	KGR Bio Fuels Private Limited	B-185, IGC Khara	-	Bio-Mass Fuel Briquettes	Closed	-
241	Balaji Industries	E-299, IGC, Khara	-	Grain Sortex	Closed	-
242	Prabhu Plaster	H-322(S), IGC Khara	-	Closed	Closed	-
243	Delu Plasto Chem	H-1-323 (F,G,H,M,N,O) IGC, Khara	Orange	Plaster of Paris	Closed	Valid

Details of Closure direction issued in Growth Centre, Khara from 01-01-2025 to 31-03-2026			
Sr. No	Name of Unit	Address of Unit	Closure issued
1	Panwar Industries (Old Name-Kedar Upadhyay)	F-347, IGC, Khara, Tehsil & District :- Bikaner	Closure Direction issued vide letter no 4257-4262 dated 04.01.2025
2	Amit chemicals & minerals	G-1- 355, IGC khara, Tehsil & District :- Bikaner	Closure Direction issued vide letter no 4279-4284 dated 06.01.2025
3	Garg Brothers plaster industries (Shyam Lal & Sons)	G-362-363, IGC, Khara, Tehsil & District :- Bikaner	Closure Direction issued vide letter no 4273-4278 dated 06.01.2025
4	S.P. Delu Plasto Chem (Old-Global Industries)	E-355, IGC, Khara, Tehsil & District :- Bikaner	Closure Direction issued vide letter no 4298-4303 dated 07.01.2025
5	G.K.L.Plaster (old name- jai shree balaji mineral product)	H-1-324(E), H-1-324(F) & H-1-324(G), IGC Khara, Tehsil & District :- Bikaner	Closure Direction issued vide letter no 4310-4315 dated 07.01.2025
6	G.R. Industries	F-335, RIICO IGC, Khara, Tehsil & District :- Bikaner	Closure Direction issued vide letter no 4944-4949 dated 18/02/2025
7	Aggarwal Udyog	E-357-358, RIICO, IGC, Khara, Tehsil & District :- Bikaner	Closure Direction issued vide letter no 4950-4955 dated 18/02/2025
8	Shree Bajrang Industries	E-322, RIICO, IGC, Khara, Tehsil & District :- Bikaner	Closure Direction issued vide letter no 4956-4961 dated 18/02/2025
9	Balaji Plaster Pvt. Ltd	Plot No 155 & H-1-324 D, RIICO, Khara, Tehsil & District :- Bikaner	Closure Direction issued vide letter no 4962-4967 dated 18/02/2025
10	Shri Sidhi Vinayak Industries	F-334, IGC, Khara, Tehsil & District :- Bikaner	Closure Direction issued vide letter no 4968-4973 dated 18/02/2025
11	Ferrous Crete (India) Pvt Ltd	G-307 (F), RIICO, IGC, Khara, Tehsil & District :- Bikaner	Closure Direction issued vide letter no 4986-4991 dated 18/02/2025
12	Jai Durga Plaster Industries	G-70 & 71, RIICO, IGC, Khara, Tehsil & District :- Bikaner	Closure Direction issued vide letter no 4980-4985 dated 18/02/2025
13	Maa Karni POP Industries	E-333-A, RIICO, IGC, Khara, Tehsil & District :- Bikaner	Closure Direction issued vide letter no 4974-4979 dated 18/02/2025
14	R.S. Minerals	F-351-353, G-354-355, IGC, Khara, Tehsil & District :- Bikaner	Closure Direction issued vide letter no 2559-2564 dated 19.11.2025
15	Kaushlya Plaster	F-339, IGC, Khara, Tehsil & District :- Bikaner	Closure Direction issued vide letter no 2565-2570 dated 19.11.2025
16	K R Woollen Industries	A-284, Industrial Growth Centre, Khara, Tehsil & District :- Bikaner	Closure Direction issued vide letter no 2816-2821 dated 05.12.2025

17	M/s Sakarni Plaster (India) Pvt. Ltd.,	GI-356 & G1-357, IGC, Khara, Tehsil & District :- Bikaner	Closure Direction issued vide letter no 3882-3887 dated 12-03-2026
18	Super Standaed Tiles & Marble Industries,	F-176, IGC, Khara, Tehsil & District :- Bikaner	Closure Direction issued vide letter no 3955-3960 dated 14-03-2026
19	Mitharwal POP Industries	E-333, IGC, Khara, Tehsil & District :- Bikaner	Closure Direction issued vide letter no 3999-4004 dated 23-03-2026

Item Nos.04&05

**BEFORE THE NATIONAL GREEN TRIBUNAL
CENTRAL ZONE BENCH, BHOPAL
(Through Video Conferencing)**

Original Application No.261/2024(CZ)

Devidas Khatri

Applicant(s)

Vs.

State of Rajasthan & Ors.

Respondent(s)

With

**Original Application No.23/2025(CZ)
(Earlier O.A. No.35/2025 - PB)**

Ram Singh

Applicant(s)

Vs.

State of Rajasthan & Ors.

Respondent(s)

Date of Hearing: **22.08.2025**

**CORAM: HON'BLE MR. JUSTICE SHEO KUMAR SINGH, JUDICIAL MEMBER
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER**

For Applicant (s): Mr. Rohit Kumar Tuteja, adv.

For Respondent(s): Mr. Rohit Sharma, Adv. for RSPCB
Mr. Om Shankar Shrivastava, Adv. for R-2
Mr. Lokendra Singh Kachhawa, Adv. for R-5-19
Mr. Rachit Soni, Adv. for
Mr. Shoeb H. Khan, adv. for State

ORDER

1. Issues raised in these applications are common and are taken up together and are disposed of by a common order.
2. The grievance of the Applicant in O.A. No.261/2024(CZ) is violation of environmental norms and laws by Respondent nos. 04 to 19, Units

engaged in manufacturing of Plaster of Paris in Khara Industrial Area in Tehsil & District - Bikaner, Rajasthan.

3. It is further contended that the irregular and unchecked operation of these units led to severe pollution as per the newspaper articles the AQI of the disputed area was 900, which is very high. As per the news articles the residents of Khara Village are directly affected and are suffering from disease like Asthma etc.
4. It is further alleged that these Units are in operation in violation of environmental laws extracting ground water without due permission of the Central Ground Water Authority and they are violating the conditions stipulated in the consent to operate issued to them by the State Pollution Control Board.
5. The issues raised in another application i.e., O.A. No.35/2025-PB, later on registered as O.A. No.23/2025(CZ), are on the same in issue. Matter was taken up by the Tribunal and a Committee was constituted with direction to submit the factual and action taken report.
6. Accordingly, the members of the Committee visited the site and submitted the report as follows:-

“Factual & action taken report in compliance of Hon’ble National Green Tribunal Central Zone, Bhopal order dated 13-12-2024 in the matter of OA 261/2024 (CZ), Devidas Khatri V/s State of Rajasthan & Ors.

Hon’ble National Green Tribunal, Central Zone Bench, Bhopal vide order dated 13-12-2024 issued following order/instructions in the matter of OA 261/2024(CZ) of Devidas Khatri V/s State of Rajasthan & Ors: -

- “1. The grievance of the applicant is violation of environmental norms and laws by respondent nos. 04 to 19, units engaged in manufacturing of plaster*

of Paris in Khara Industrial Area in Tehsil & District – Bikaner, Rajasthan.

2. *It is further contended that the irregular and unchecked operation of these units led to severe pollution as per the newspaper articles the AQI of the disputed area was 900, which is very high. As per the news articles the residents of Khara Village are directly affected and are suffering from disease like Asthma etc.*
3. *It is further alleged that these units are in operation in violation of environmental laws extracting ground water without due permission of the Central Ground Water Authority and they are violating the conditions stipulated in the consent to operate issued to them by the State Pollution Control Board.*
4. *A substantial issue of environment has been raised.*
7. *We deem it just and proper to call a report on the matter in issue, in present Original Application, from a Joint Committee consisting of: -*
 - (i) *One representative from the Collector Bikaner, Rajasthan*
 - (ii) *One Representative from the State Pollution Control Board, Rajasthan*
8. *The Committee is directed to visit the place and submit the factual and action taken report with the list of units operating in the field with detail of consent conditions within six weeks. The State PCB will be the nodal agency for coordination and logistic support.*

Constitution of the Joint Committee: -

In compliance of above Hon'ble Tribunal order dated 13-12-2024, the following officials have been nominated as members of Joint Committee by respective departments: -

1. *Smt. Kavita Godara SDM, Bikaner (Representative from Collector, Bikaner, Rajasthan).*
2. *Shri Rajkumar Meena, Regional Officer, RSPCB, Bikaner (Representative from State Pollution Control Board, Rajasthan).*

Introduction: -

The OA No 261/2024 (CZ) of Devidas Khatri V/s State of Rajasthan & Ors is related with violation of environmental

norms and laws by plaster of paris (POP) manufacturing industries in Khara Industrial Area (i.e. Growth Centre, Khara). Plaster of Paris industries are covered under orange category as per categorization of industries/project/process/activities/mines issued vide State Board office order no. F14(23)/Policy/RPCB/Plg/ 153 to189 dated 02-06-2020. Copy of the categorization dated 02-06-2020 is enclosed at Annexure-R-3.

➤ **About plaster of paris industries: -**

The majority of gypsum deposits are found in the Bikaner District and nearby areas. Gypsum mineral is the only raw material used in plaster of paris manufacturing. Plaster of Paris contains the calcium sulfate hemihydrates ($\text{CaSO}_4 \cdot 0.5 \text{H}_2\text{O}$). This is prepared by heating the gypsum which contains calcium sulfate dihydrate ($\text{CaSO}_4 \cdot 2\text{H}_2\text{O}$) at temperature about 150°C ($140- 180^\circ\text{C}$). Gypsum shapes the POP when heated to such a temperature. Majorly Plaster of Paris industries are situated in Bikaner District in different clusters.

➤ **Manufacturing process of Plaster of Paris: -**

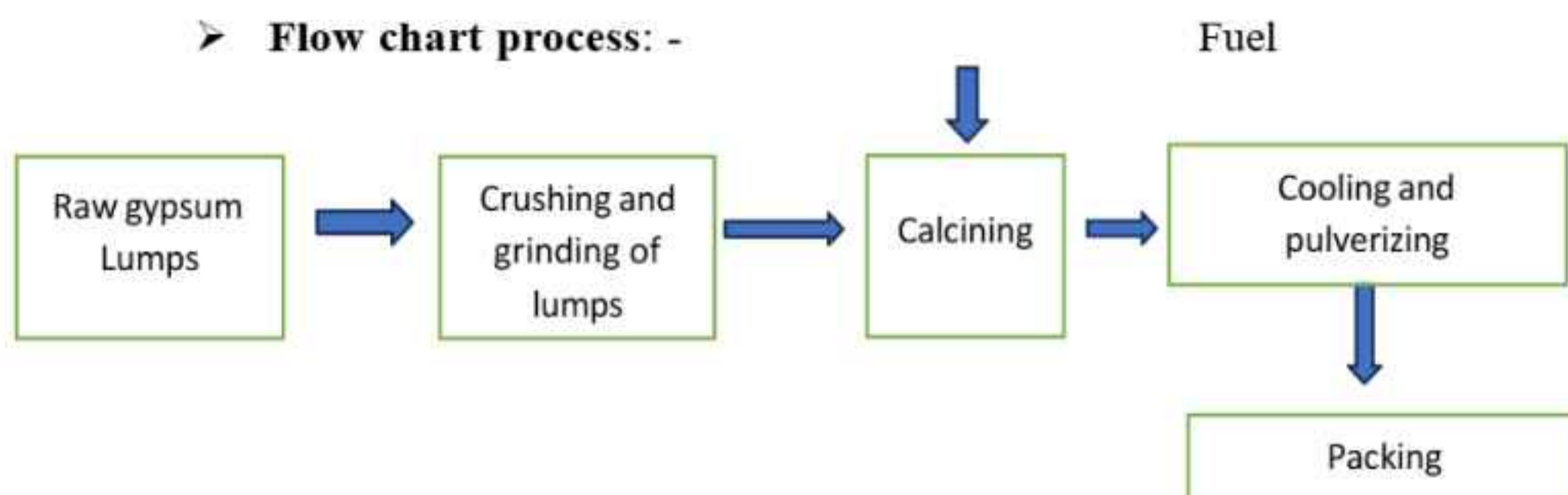
Plaster of paris industries are running on old and obsolete technology due to no advancement in technology. Plaster of paris manufacturing is batch process. Firstly, gypsum is crushed in hammer mill/jaw crusher to reduce the size of gypsum. After that, the crushed gypsum is stored in hopper with the help of bucket elevators. Gypsum is fed into rotary drum calciner from hopper for calcination process.

The Rotary Drum calciners are horizontal drums, rotating along the horizontal shaft at slow speed of around 10-12 rpm. The gypsum (inside rotary drum calciner) is heated in the furnace so that the temperature rises to $140- 180^\circ\text{C}$ inside the drum for 1 to 2 hrs for removing physical moisture. To convert gypsum ($\text{CaSO}_4 \cdot 2\text{H}_2\text{O}$) into Plaster of paris ($\text{CaSO}_4 \cdot 0.5\text{H}_2\text{O}$) by one and half molecules of water is removed. Furnace temperature is subjectively maintained at around $400-450^\circ\text{C}$.

The calcined plaster of paris after cooling is fed with the help of bucket elevator in the pulveriser for reducing size and packed in airtight bags.

There is no use of water during manufacturing of Plaster of Paris in these industries and water is used only for drinking purpose only.

➤ **Flow chart process: -**



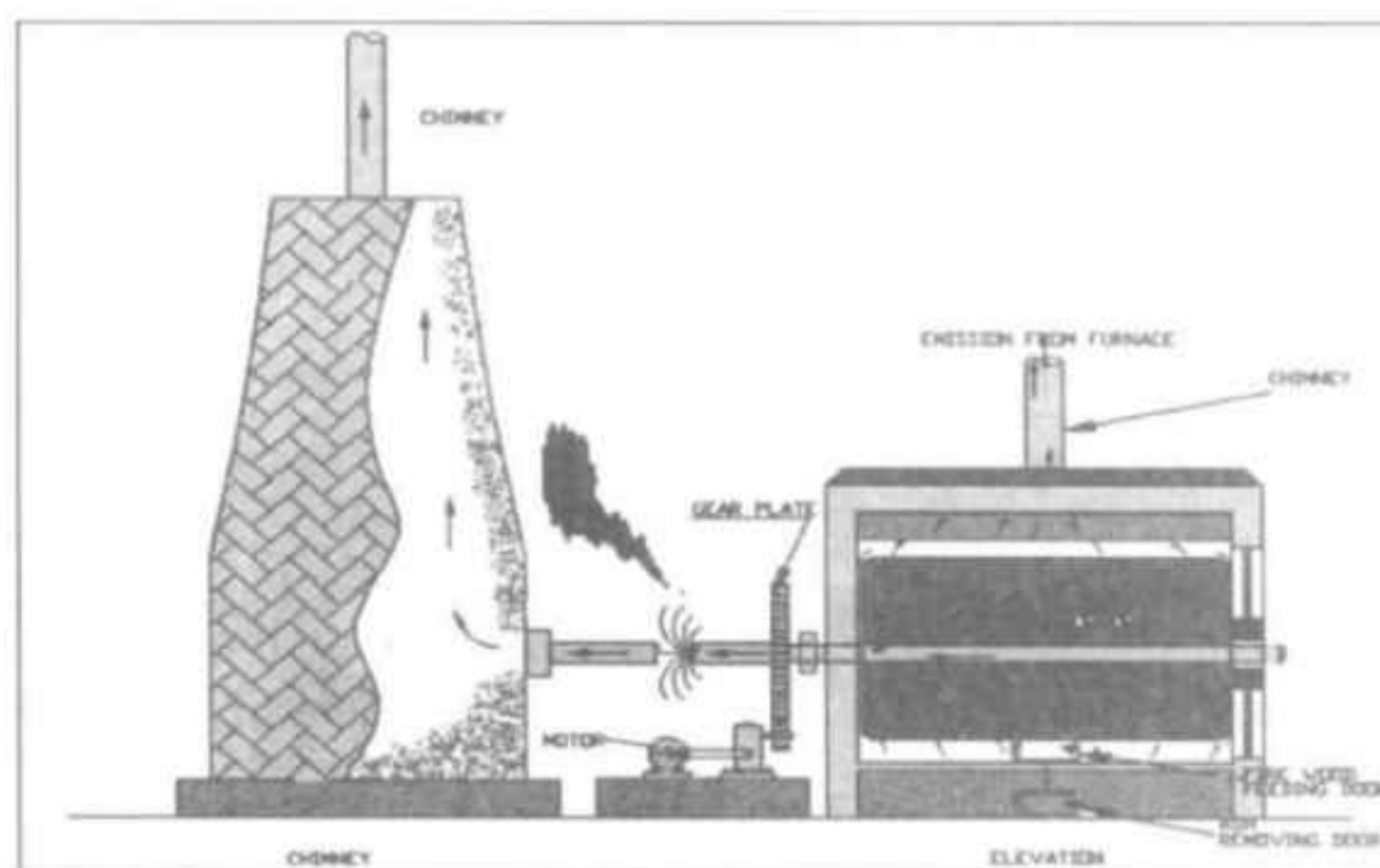
➤ **Type of fuel used: -**

Agro waste and wood are most commonly used fuel in calciner furnace.

➤ **Source of air emissions in plaster of paris industries: -**

All the dust emissions are primarily fugitive in nature and are generated due to raw material storage, material handling, vehicular movement, crushing of lump and pulverizing activities. During calcining process, stack emission is also generated from calciner drum and flue gases emission from calciner furnace.

The major source of dust emission is the drum vent pipe and combustion gas emissions from furnace during calcination. During calcination, as the gypsum is heated, the water vapour is liberated while coming out of drum calciner outlet, which also carries fine dust particles of gypsum/POP along with them. A gap is left between calciner drum vent and stack to smell the steam, so that it becomes clear that the process of making the plaster of paris has been completed.



Flow diagram of Calcination process and emissions source

➤ **Details of pollution control measures adopted by Plaster of paris industries: -**

The emissions from rotary drum calciner are dispersed into atmosphere by natural draft through a trapezoidal stack. The water vapors pass through the stack and the dust being moist gets settled at the bottom of the stack from where it is removed and reused. Industries has provided stacks about 11 meters at calciner furnaces for emissions generated from furnaces.

Earlier, a study was conducted by CPCB in 2007 on Plaster of Paris industries for development of environmental standards and preparing comprehensive industry document for Plaster of Paris industries. Plaster of Paris industries has adopted Pollution Control Measures as suggested in the aforesaid study. Copy of development of environmental standards and preparing comprehensive industry document for Plaster of Paris industries by CPCB in 2007 is enclosed at **Annexure-R-4**

Field Visit by the Joint Committee: -

The Joint Committee has visited the Growth Centre, Khara and industries of plaster of paris, nearby area of Khara village on date 28-01-2024 for the verification of status of Industries and industrial area. During visit Shri Surendra Prasad Sharma, Regional Manager, RIICO Ltd. was also present.

Details during the visit are mentioned as under:-

- a. RIICO Ltd has established Growth Centre, Khara in the year of 1994 in Bikaner District. Growth Centre, Khara has been developed in different specified zone i.e general zone, ceramic zone, mineral zones.
- b. One mineral zone of Growth Centre, Khara is situated adjacent to the Khara Village. Distance between Growth Centre, Khara and village khara is approx. 30 meters.
- c. Some plaster of paris industries is also established in converted private land in village Khara. Distance of plaster of paris industries from village khara those situated on converted land is approx 1.5 to 2 Km.
- d. Total 120 plaster of paris industries are situated in Village Khara (in RIICO allotted land and converted land).

Presently 82 industries were found operational, 36 industries were found non-operational and 2 industries were found closed. Details of 120 plaster of paris industries along with Consent status and status of upgradation work of air pollution control measures adopted by industries is enclosed at Annexure-R-7.

e. 76 plasters of paris industries were found established in mineral zone & in general zone of Growth Centre, Khara. During visit, 56 plaster of paris industries out of 76 industries were found operational. 18 plaster of paris industries were found non-operational and 2 industries were found closed. RSPCB has been issued Closure direction against 4 industries out of 18 industries. Remaining 14 industries have done self-closure until they have not done upgradation work in air pollution control measures.

f. 44 plasters of paris industries are also situated in converted private land in village Khara. 26 plasters of paris industries out of 44 industries was found operational. Remaining 18 plaster of paris industries was found non-operational. RSPCB has been issued Closure direction against 3 industries out of 18 industries. Remaining 15 industries have done self-closure until they have not done upgradation work in air pollution control measures.

g. Details of plaster of paris industries and their air pollution control measures status as mentioned respondent no 04 to 19 in OA 261/2024(CZ) of Devidas Khatri V/s State of Rajasthan & Ors is enclosed at Annexure- R-8.

h. Details of containing consent condition of plaster of paris unit M/s Mahendra Enterprises, G-1-40, IGC, Khara is enclosed at Annexure- R-9.

i. During inspection, major source of air pollution in plaster of paris industries are material handling, vehicular movement, crushing of lump and pulverizing activities. Stack emission is also generated from calciner drum and flue gas from calciner furnace. For control of air pollution industries has adopted following measures: -

- Material handling: - Flexile tarpaulin has been provided at raw materials.
- Vehicular movement: - Water sprinkling has been

provided for dust suppressions within premises.

- *Crushing of lumps: - Covered hammer mills/jaw crushers and bucket elevators has been covered with metals sheets.*
- *Pulverizing activities: - dust collector and bag filters has been provided for at pulverizer. Pulverizer is also installed in closed shed.*
- *Drum Vent: - Industries have provided covered room with gate to check steam at vent pipe of drum and one settling chamber followed by stack and one downward pipe to collect steam.*
- *Calciner furnace: - Industry has provided dust collectors followed by wet scrubber and stack for control of air emissions generated from burning of fuel.*

j. All Plaster of paris industries are small scale industries and established in clusters, where raw material is easily available and approachable. During visit it is also observed that the main reason of arising air pollution is large number of plasters of paris industries situated in small cluster area.

k. During visit, Committee has also observed that road dust, dumping of industrial waste on road side and damaged roads are also source of air pollution in Growth centre Khara.

l. During visit, clean of road side waste was underway by RIICO Ltd. Shri Surendra Prasad Sharma, Regional Manager, RIICO Ltd informed that they have given contract to Nagar Nigam, Bikaner for cleaning and repairing works to roads and other maintenance work in Growth Centre, Khara.

m. Shri Surendra Prasad Sharma, Regional Manager, RIICO Ltd informed that cleaning of industrial area and lifting of road side dump industrial waste will be completed in coming month. Also informed that they will done regular cleaning of roads in Growth Centre, Khara for control of fugitive emissions generated due to vehicular movement.

n. During visit, there is no tubewell/borewell was found in any plaster of paris industries. Representative of informed that due to salty ground water, Bore well has

not been done in Industries. Shri Surendra Prasad Sharma, Regional Manager, RIICO Ltd informed that water requirement is being met out by supply through IGNP, Canal.

Action taken report of RSPCB: -

- I. A complaint regarding arising air pollution due to operation of plaster of paris industries in Khara village was received in Regional Office, RSPCB, Bikaner through e-mail on date 23-10-2024. Therefore, visit of industrial area and nearby area of village khara was conducted in the presence of villagers on date 24-10-2024. A representation was also received during visit on date 24-10-2024 by villagers of Khara. Copy of complaint received on e-mail on date 23-10-2024 and representation received during survey is enclosed at Annexure-R-11. Copy of visit conducted during presence of villagers on date 24-10-2024 is enclosed at Annexure-R-12.
- II. On the basis of visit dated 24-10-2024, three survey teams had been constituted by Regional Officer, Bikaner to verify the latest status of pollution control measures adopted by Plaster of Paris industries and ambient air quality monitoring was also conducted in village at different locations from 07-11-2024 to 17-11-2024. Copy of office order dated 28- 10-2024 for constitution of teams for survey of Plaster of Paris industries is enclosed at Annexure-R-13. Details of air quality monitoring conducted in village at different locations from 07-11-2024 to 17-11-2024 is enclosed at Annexure-14.
- III. On the basis of ambient air quality result of village Khara, a team was also deputed on date 18-11-2024 by State Board and team Official's had visited Khara Industrial Area and village Khara on date 19-11-2024 and 20-11-2024. Copy of team visit report dated 19-11-2024 and 20-11-2024 is enclosed at Annexure-15.
- IV. After knowing air quality of Village Khara, Khara Growth Center Udyog Sangh has submitted a letter on 25-11-2024 regarding self-closure of industries until

they have not received advancement in air pollution control measures. Therefore, a team has also deputed vide State Board order date 08-12-2024 for guidance of the Plaster of Paris unit for advancement in pollution control measures from 09-12-2024. Copy of Khara Growth Center Udyog Sangh letter dated 25-11-2024 is enclosed at Annexure-16 and State Board letter dated 08-12-2024 is enclosed at Annexure-17.

- V. Closure direction has been issued against nine Plaster of Paris industries situated in Khara so far on the basis of non-compliances observed during visit. List of closure direction issued is enclosed at Annexure-18.
- VI. D.O. letter has been also written to RIICO on date 16-01-2025 with requesting to improve the road conditions of Khara industrial area. D.O. letter written to RIICO on date 16-01-2025 is enclosed at Annexure-19.
- VII. Head Office has constituted two teams for conducting stack/fugitive monitoring of plaster of paris industries. Copy of Head Office order dated 24-01-2025 is enclosed at Annexure-20.

A meeting was held on 10-12-2024 in the chairmanship of District Collector, Bikaner in the matter of air pollution in Khara Industrial Area.

Recommendation: –

On the basis of observations made during site visit and facts brought in the notice, the Joint Committee recommends that: -

1. M/s RIICO Ltd. may ensure that regular cleaning of industrial area and lifting of road side dump waste will be completed at the earliest.
2. Industries and industrial Association may ensure to developed dense plantation on road side in industrial Area.
3. M/s RIICO Ltd. may also ensure repairing of roads at the earliest and also efforts made for construct metallic roads in mineral zone.
4. Industrial association, Khara may also ensure the provisions of metallic roads in converted land area.”

7. Learned counsel for the State PCB Mr. Rohit Sharma, has submitted that the area was developed by the RIICO in the year 1997 and in view of the guidelines issued, Environmental Clearance is not applicable to Plaster of Paris (PoP) industries in accordance with the EIA Notification dated 14.09.2006. It is further argued that the PoP industries are categorised under the "Orange Category" as per the categorization of industries/projects/processes /activities/mines issued by the State Board vide Office Order No. F14 (23)/Policy/RPCB/Plg/153 to 189 dated 02.06.2020. It is stated that the Central Pollution Control Board conducted a study in 2007 environmental standards and for developing preparing a comprehensive industry document for POP industries, which are predominantly situated in Bikaner District in various clusters. It is further stated that POP industries are operating on old and obsolete technology due to a lack of advancements in this sector and regular surveys and monitoring of POP industries in Khara Industrial Area have been conducted by the Rajasthan State Pollution Control Board, and closure directions have been issued against Nineteen (19) non-compliant units so far. It is stated that a complaint received via email on 23.10.2024 prompted an immediate inspection of the industrial and nearby village areas on 24.10.2024 in the presence of villagers, during which a representation was also received. Subsequently, three survey teams were constituted on 28.10.2024 by the Regional Officer, Bikaner, to verify the pollution control measures adopted by POP units, and ambient air quality monitoring was conducted in Khara village at various locations from 07.11.2024 to 17.11.2024. Based on the air quality results, team was deputed on 18.11.2024 to inspect the Khara Industrial Area and Khara village on 19.11.2024 and 20.11.2024. It was observed that air pollution in the area is primarily

caused by POP industries located in clusters near the village, which is situated in the downwind direction of the industrial area. Following this, the Khara Growth Centre Udyog Sangh submitted a letter on 25.11.2024, voluntarily stating their decision to temporarily close operations until advanced air pollution control measures are implemented. Additionally, a State Board team was deputed on 08.12.2024 to guide the units on upgrading their pollution control measures, and a D.O. letter was issued to RIICO improvements to on 16.01.2025, requesting the road conditions in Khara Industrial Area.

8. Learned counsel for the State PCB has further argued that the industry was inspected on 19.04.2018 prior to the issuance of the "Consent to Operate" on 23.05.2018. It is pertinent to mention that Consent Condition No. 8(F) specifically states: "*That the responsibility for performance evaluation and implementation of pollution control measures shall be of the industry.*" Accordingly, it is submitted that the industry is solely responsible for the establishment, operation, and evaluation of the pollution control measures stipulated in the Consent to Operate dated 23.05.2018.
9. It is also submitted that Unit has provided necessary equipments for control of air pollution and that an application for Consent to Operate was previously filed in the year 2019 and deficiencies in the application was communicated for its removal. Ambient and Stack Monitoring of the industry was conducted by the Regional Office, Bikaner, on 10.05.2023 and the results were found to be within the prescribed limits and accordingly the Consent to Operate was issued to the Unit in the year 2023.
10. Learned counsel for the RIICO, Respondent No.2, Mr. Om Shankar Shrivastava, has submitted that the Respondent, being a State-owned

enterprise, has been engaged creating suitable and feasible infrastructure for establishments of small, medium and large scale projects. The answering respondent is developing organized industrialization to ensure development of basic infrastructure in the Industrial Areas in the State of Rajasthan over a period of time since late 1970s. It is stated that RIICO industrial areas providing direct and indirect employment/ industrialization in the State, which is backbone for industrial development in the State and contributing GDP for our country.

11. It is also submitted that the RIICO allotted plots to the industrial units in RIICO industrial areas with the stipulations that every industry is required to obtain prior Consent to Establish and Consent to Operate from Rajasthan State Pollution Control Board (hereinafter referred as 'RSPCB') before commencement of construction and operation of industries respectively. It is stated that RSPCB being regulatory body, is required to ascertain that each and every industry shall comply the conditions/ stipulations of the Consent to Establish and Consent to Operate given to them by the RSPCB. It is further stated that the RSPCB is responsible to ensure that the industries do not operate in violation of environmental laws.

12. It is also submitted that for development of Industrial Growth Center at Bikaner, State Government transferred admeasuring area 1191 Bighas 14 Biswa land vide various letters-no. F-4(20) Udhyog/Group-I/92; F-4(20)3/1/92 Udhyog/Group-I/92 in favour of RIICO. The possession of this land is with RIICO over which industrial Growth Center Khara has been developed by the RIICO. It is pertinent to mention here that EIA Notification, 2006 was duly notified in the year 2006, hence, RIICO was not required to obtain prior Environmental

Clearance for development of this industrial Growth Centre Khara as per prevailing norms at that time.

13. It is further argued that the role of the RIICO is to develop the basic infrastructure which includes roads, water supply, powerline, stormwater, drains, street lights and land for unit operation has been allotted on the basis of a lease deed in accordance with the parameters laid down by the RIICO as per the requirement of the Units.
14. Another report has been submitted by the State PCB with the fact that the air quality was conducted by stack monitoring at different places and particulate matters were found to be within the prescribed limits.
15. In view of the above facts, it is narrated that there are no violations. Learned counsel for the Applicant has also submitted that as per analysis report submitted by the State PCB, since no violations have been found, thus the matter may be disposed of accordingly.
16. In view of the above facts, since no violations have been reported by the State PCB, thus no further action is required. Both the Original Applications i.e., **O.A. No.261/2024(CZ) and O.A. No.23/2025(CZ)** stand **disposed of** accordingly.

Sheo Kumar Singh, JM

Dr. Afroz Ahmad, EM

22st August, 2025,
Original Application No.261/2024(CZ) with
Original Application No.23/2025(CZ)
(Earlier O.A. No.35/2025 - PB)
AK

कार्यालय प्रधानाचार्य, राजकीय उच्च माध्यमिक विद्यालय, खारा

दिनांक 4/4/26

क्रमांक- 377

विमान CBIZO,
बीकानेर

विषय:- प्रदूषण नियंत्रण बोर्ड, बीकानेर अधीनस्थ क्षेत्र, बीकानेर के शहरा गाँव में संचालित राजकीय विद्यालयों में अध्ययन छात्र-छात्राओं की माह 11/25 से 01/26 तक दैनिक उपस्थिति अर्जों के अंगे ।

प्रेषण:- प्रदूषण नियंत्रण बोर्ड, बीकानेर अधीनस्थ क्षेत्र, बीकानेर के आदेश क्रमांक- RSPCB/RO/BKN/Legal-50 के संदर्भ में ।

महोदय,

उपरोक्त विषय में निवेदन है कि

आप द्वारा विषय से संबंध में पीछे क्षेत्र-खारा में संचालित राजकीय विद्यालयों में अध्ययन करने वाले छात्र-छात्राओं की माह 11/25 से 01/26 तक दैनिक उपस्थिति अर्जों की आवश्यकता का पता देना प्रेषित है ।

श्रेणी -

1. रा.उ.मा.वि. खारा -
2. रा.या.वि. 4 JMD
3. रा.या.वि. 6 JMD
4. M.G.J.S, शरदभाऊ व्यास, खारा -

रुक्मी
प्रधानाचार्य
राजकीय उच्च माध्यमिक विद्यालय
खारा, बीकानेर

कार्यालय:-पंचायत प्रारम्भिक शिक्षा अधिकारी ,खारा

दिसम्बर 2025 की उपस्थिति

क्र.सं.	विद्यालय का नाम	कुल विद्यार्थियों की संख्या	1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22	23	24	25	26	27	28	29	30	31
1	राउमावि खारा	430	364	396	308	288	292	228	/	104	88	141	226	290	320	/	131	252	312	310	/	/	/	292	169	153	/	/	/	/	/	/	
2	Mggs सरेह भाऊ खारा	341	233	314	303	281	266	205	/	53	84	235	277	283	230	/	164	252	294	293	/	/	/	279	241	260	/	/	/	/	/	/	
3	राप्रावि 4 JMD खारा	04	4	3	4	4	3	3	/	3	1	2	2	2	2	/	1	2	2	2	/	/	/	2	3	2	/	/	/	/	/	/	
4	राप्रावि 6 JMD खारा	21	18	16	15	17	18	17	/	16	16	17	18	16	19	/	16	14	14	16	/	/	/	18	13	16	/	/	/	/	/	/	

लक्ष्मी
 प्रधानाचार्य
 राजकीय उच्च माध्यमिक विद्यालय
 खारा, बीकानेर

कार्यालय:-पंचायत प्रारम्भिक शिक्षा अधिकारी ,खारा

नवम्बर 2025 की उपस्थिति

क्र.सं.	विद्यालय का नाम	कुल विद्यार्थियों की संख्या	1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22	23	24	25	26	27	28	29	30	31
1	राउमावि खारा	430	294	/	317	255	/	331	337	290	/	330	325	323	316	325	288	/	312	338	212	367	343	195	/	340	287	339	341	357	389	/	
2	Mggs सरेह भाऊ खारा	341	266	/	266	171	/	312	303	243	/	289	320	316	306	303	169	/	306	328	175	319	318	236	/	315	320	328	328	332	283	/	
3	राप्रावि 4 JMD खारा	05	2	/	3	2	/	3	2	2	/	3	3	2	2	3	3	/	2	2	2	3	3	2	/	2	2	2	3	5	5	/	
4	राप्रावि 6 JMD खारा	21	16	/	16	15	/	14	18	13	/	17	19	15	19	15	15	/	18	13	18	17	15	14	/	15	16	18	20	21	21	/	

रंजिता
प्रधानाचार्य
राजकीय उच्च माध्यमिक विद्यालय
खारा, बीकानेर

कार्यालय:-पंचायत प्रारम्भिक शिक्षा अधिकारी ,खारा

जनवरी 2026 की उपस्थिति दिवसवार

क्र.सं.	विद्यालय का नाम	कुल विद्यार्थियों की संख्या	1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22	23	24	25	26	27	28	29	30	31
1	राउमावि खारा	430	/	/	/	/	/	172	204	117	116	102	/	277	335	263	320	340	311	/	320	330	336	361	284	251	/	250	263	300	266	275	250
2	Mggs सरेह भाऊ खारा	341	/	/	/	/	/	123	202	39	36	34	/	219	262	239	289	289	246	/	291	279	308	314	304	250	/	324	325	324	314	314	246
3	राप्रावि 4 JMD खारा	03	/	/	/	/	/	2	2	/	/	/	/	0	0	0	2	2	2	/	1	1	2	0	2	/	/	2	3	3	2	2	
4	राप्रावि 6 JMD खारा	21	/	/	/	/	/	10	9	/	/	/	/	11	13	16	17	17	16	/	9	16	17	19	16	/	16	16	14	15	17	20	

रंजनी
प्रधानाचार्य
राजकीय उच्च माध्यमिक विद्यालय
खारा, बीकानेर

कार्यालय उपखण्ड अधिकारी, बीकानेर (जिला बीकानेर)

email:sdo.bikaner@rajasthan.gov.in, Tel-0151-2226014

क्रमांक:-एसडीओ / बीका / 2026 / राजकाज

दिनांक:- यथा हस्ताक्षर

जिला क्षय रोग अधिकारी,
जिला क्षय निवारण केन्द्र,
बीकानेर।

विषय:- खारा ग्राम में कैम्प लगाकर की गई जाँच रिपोर्ट के संदर्भ में।
संदर्भ:- आपका पत्र क्रमांक 168-173 दिनांक 09.04.2026।

महोदय,

उपरोक्त विषयान्तर्गत लेख है कि खारा ग्राम में दिनांक 28.03.2026 को खारा एस. डब्ल्यू.सी. में कैम्प लगाकर श्वास रोग से सम्बन्धित व्यक्तियों की स्क्रिनिंग एवं एक्स-रे करवाये गये थे। आपके द्वारा दिनांक 09.04.2026 को सूचित किया गया कि सिलिकोसिस के सम्भावित रोगी शून्य है एवं साथ ही बताया कि श्वास रोग की जाँच के लिये आपके पास आवश्यक उपकरण उपलब्ध नहीं है। अतः अधीक्षक, प्रिंस विजय मेमोरियल चिकित्सालय, बीकानेर में उच्च स्तरीय परीक्षण करवाने हेतु सम्बन्धित को आवश्यक कार्यवाही हेतु प्रेषित करें।

(महिमा कसाना IAS)

उपखण्ड अधिकारी
बीकानेर

क्रमांक:- सम / राजकाज

दिनांक:- यथा हस्ताक्षर

प्रतिलिपि:- निम्नलिखित को आवश्यक कार्यवाही हेतु प्रेषित है:-

1. श्रीमान अधीक्षक महोदय, प्रिंस विजय मेमोरियल चिकित्सालय, बीकानेर को प्रेषित कर लेख है कि जिला क्षय रोग अधिकारी से समन्वय स्थापित कर दिनांक 28.03.2026 को खारा एस.डब्ल्यू.सी. में कैम्प लगाकर श्वास रोग से सम्बन्धित व्यक्तियों की स्क्रिनिंग एवं एक्स-रे करवाये गये मरीजों की उच्च स्तरीय परीक्षण करवाना सुनिश्चित करें।
2. मुख्य चिकित्सा अधिकारी, कार्यालय मुख्य चिकित्सा अधिकारी, बीकानेर को अग्रिम कार्यवाही हेतु सादर प्रेषित।

उपखण्ड अधिकारी
बीकानेर

Validity unknown Signature valid

Digitally signed by Mahima Kasana
Designation : Sub Divisional Officer
Date: 2026.04.09 10:02:15 IST

RajKaj Ref No.:
21552392



राजस्थान सरकार
कार्यालय: जिला क्षय रोग अधिकारी एवं सदस्य सचिव, जिला क्षय निवारण केन्द्र, बीकानेर

क्रमांक / क्षनिके / 2026 / 168-173

दिनांक : 09/04/20

श्रीमान् मुख्य चिकित्सा एवं स्वास्थ्य अधिकारी
बीकानेर।

विषय:- खारा कैम्प रिपोर्ट दिनांक 28 मार्च 2026 बाबत्।

उपरोक्त विषयान्तर्गत लेख है कि खारा एचडब्ल्यूरी में कैम्प की रिपोर्ट प्रस्तुत है:-

क्रम सं.	गांव खारा की जनसंख्या		रङ्गीन व्यक्तियों की संख्या	एक्स-रे परिक्षण	संभावित टीबी के मरीज
	खारा गांव	रिको			
1.	5000	6000	46	34	05

उपरोक्त कैम्प में सिलिकोसिस के संभावित रोगी मरीज शून्य थे। श्वसन रोग की जांच के लिए आवश्यक उपकरण आदि उपलब्ध नहीं है। उच्च स्तरीय परीक्षण के मेडिकल कॉलेज अधीक्षक से संपर्क किया जा सकता है।

Handwritten Signature
जिला क्षय रोग अधिकारी
जिला क्षय निवारण केन्द्र
बीकानेर

दिनांक 09/04/20

क्रमांक : क्षनिके / 2026 / 168-173
प्रतिलिपि:-

1. श्रीमान उपखण्ड अधिकारी, बीकानेर।
2. श्रीमान प्रादेशिक प्रदूषण अधिकारी, बीकानेर।
3. श्रीमान खण्ड मुख्य चिकित्सा अधिकारी, बीकानेर।
4. श्रीमान चिकित्सा अधिकारी, प्रभारी, जामसर, बीकानेर।

Handwritten Signature
जिला क्षय रोग/अधिकारी
जिला क्षय निवारण केन्द्र
बीकानेर



कार्यालय खण्ड मुख्य चिकित्सा अधिकारी बीकानेर


क्रमांक: 410

दिनांक: 27.03.2026

—: कार्यालय आदेश :—

श्रीमान् मुख्य चिकित्सा एवं स्वास्थ्य अधिकारी बीकानेर के आदेश क्रमांक सीएमएचओ/संस्था/2026/7546 दिनांक 23.03.2026 के द्वारा ग्राम खारा एवं औद्योगिक क्षेत्र में सर्वे के दौरान श्वास रोगियों के चिन्हिकरण के दौरान खण्ड द्वारा गठित टीम ने कुल 121 श्वास रोगियों का चिन्हीकरण किया गया था । उक्त चिन्हित रोगियों हेतु श्रीमान् जिला कलेक्टर महोदय बीकानेर के निर्देशानुसार एवं श्रीमान् मुख्य चिकित्सा एवं स्वास्थ्य अधिकारी बीकानेर की पालना में दिनांक 28.03.2026 को प्रातः 10.00 बजे से सांय 6.00 बजे तक ग्राम खारा के ग्राम पंचायत भवन खारा में मेडिकल शिविर का आयोजन रखा गया है । जिसमें उक्त 121 चिन्हित रोगियों की जांच की जायेगी । अतः चिकित्सा अधिकारी प्रभारी प्राथमिक स्वास्थ्य केन्द्र जामसर को आदेशित किया जाता है कि वह आयुष्मान आरोग्य मंदिर खारा में कार्यरत सामुदायिक स्वास्थ्य अधिकारी, महिला स्वास्थ्य कार्यकर्ता एवं आशा सहयोगिनी के माध्यम से उक्त चिन्हित रोगियों को कैम्प स्थल पर बुलाने हेतु पाबन्द करे तथा कैम्प के संबंध में आवश्यक उपकरण एवं दवाईयां अपने स्तर पर लाना सुनिश्चित करे । कैम्प में आवश्यक सहयोग हेतु निम्नलिखित अधिकारियों/कार्मिकों की ड्यूटी तुरन्त प्रभाव से लगाई जाती है जो कि चिकित्सा अधिकारी प्रभारी जामसर के निर्देशन में कार्य करेंगे :-


क्रं. सं.	अधिकारी/कार्मिक का नाम	पद	पदस्थापन स्थान
1	किशन सिंह	सीएचओ	रिडमलसर सिपाहियान
2	रामकिशन	सीएचओ	जालवाली
3	विकास	सीएचओ	हिम्मतासर
4	सुनीता	एएनएम	जगदेववाला
5	निर्मला	एएनएम	नूरसर
6	रीटा	एएनएम	डाण्डूसर
7	शुभिता	एएनएम	धोलेरां


 (डॉ. सुनील कुमार जैन)
 खण्ड मुख्य चिकित्सा अधिकारी
 बीकानेर
 दिनांक: 27.03.2026

क्रमांक: 410

प्रतिलिपि :-

1. श्रीमान् मुख्य चिकित्सा एवं स्वास्थ्य अधिकारी बीकानेर
2. चिकित्सा अधिकारी प्रभारी प्राथमिक स्वास्थ्य केन्द्र जामसर/गाढवाला/नौरंगदेसर
3. कार्यालय प्रति


 खण्ड मुख्य चिकित्सा अधिकारी
 बीकानेर

कार्यालय मुख्य चिकित्सा एवं स्वास्थ्य अधिकारी, बीकानेर (राज.)

E-Mail -cmho-bik-rj@nic.in

Tel no/Fax no - 0151-2226341

क्रमांक:-सीएमएचओ/संस्था/2026/

दिनांक:-

कार्यालय आदेश

खण्ड स्तर से ग्राम खारा एवं औद्योगिक क्षेत्र में सर्वे के दौरान श्वास रोगियों के चिन्हिकरण के दौरान ग्राम -खारा में मेडिकल शिविर का आयोजन दिनांक 28.03.2026 को प्रातः 10.00 बजे से सायं 05.00 बजे तक किया जाना है, जिसमें निम्नानुसार मेडिकल टीम की ड्यूटी निम्नानुसार लगाई जाती है, जो खारा क्षेत्र में चिकित्सकीय उपचार संबंधित कार्य करेगी -

क्र. स.	नाम अधिकारी / कार्मिक	पदनाम	पदस्थापन स्थान	मोबाईल नंबर
1	डॉ. जयदीप पूनियां	क.वि.(टी.बी. व चेस्ट)	जिला क्षय निवारण केन्द्र, बीकानेर	7014694923
2	डॉ. वैशाली चौधरी	चिकित्सा अधिकारी	पीएचसी जामसर	8619192305
3	श्री पुखराज लूणू	लैब टैक्नीशियन	पीएचसी जामसर	
4	श्री हिमांशु गोम्बर	सीएचओ	एससी खारा	9166336633

मुख्य चिकित्सा एवं स्वास्थ्य अधिकारी
बीकानेर

दिनांक:- 23/3/26

क्रमांक:-सीएमएचओ/संस्था/2026/ 7546

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं प्रेषित है -

1. जिला क्षय रोग अधिकारी, जिला क्षय निवारण केन्द्र, बीकानेर।
2. खण्ड मुख्य चिकित्सा अधिकारी, बीकानेर
3. चिकित्सा अधिकारी प्रभारी, प्राथमिक स्वा. केन्द्र, जामसर।
4. संबंधित अधिकारी एवं कार्मिक को पालनार्थ।
5. आदेश पत्रावली।

मुख्य चिकित्सा एवं स्वास्थ्य अधिकारी
बीकानेर

कार्यालय खण्ड मुख्य चिकित्सा अधिकारी बीकानेर

क्रमांक: 379

दिनांक: 18.03.2026

श्रीमान् उपखण्ड अधिकारी,
बीकानेर ।

२२०१
२३/३/२६

23/3/26
C.M.O.

विषय:- ग्राम खारा व औद्योगिक क्षेत्र खारा में हुवे स्वास्थ्य सर्वे बाबत ।

महोदयजी,

उपरोक्त विषयान्तर्गत निवेदन है कि आपकी अध्यक्षता में दिनांक 13.03.2026 को हुई बैठक में प्राप्त निर्देशों के क्रम में खण्ड स्तर से आदेश क्रमांक 343 दिनांक 13.03.2026 के द्वारा मेडिकल टीम गठित की जाकर, सरपंच ग्राम पंचायत खारा से संपर्क कर संबंधित समस्त ग्रामवासियों का सघन स्वास्थ्य सर्वे पूर्ण कर लिया गया है जिसमें कुल 694 घरों का सर्वे किया गया जिसमें कुल 96 श्वास रोगी पाये गये । उक्त रोगियों की सूची संलग्न कर निवेदन है खण्ड के अधीन कोई विषय विशेषज्ञ नहीं है तथा ना ही जांच हेतु बड़ी/मोबाईल उपकरण है । अतः श्रीमान्जी से निवेदन है कि इनका स्वास्थ्य परीक्षण/जांच (एक्स-रे, रक्त परीक्षण इत्यादि) मेडिकल कॉलेज अथवा पीबीएम अस्पताल बीकानेर के विषये विशेषज्ञों द्वारा करवाया जाना उचित रहेगा ।

रीको उद्योग संघ के अध्यक्ष परमिन्दर सिंह से हुई दूरभाष पर वार्ता में बताया कि लगभग 400 फैक्ट्रियाँ हैं जिसमें लगभग 4000 से 5000 श्रमिक कार्य करते हैं जिसमें से अधिकांश (85 प्रतिशत) बाहर के निवासी हैं और श्वास रोग से पीडित रोगियों की जानकारी हेतु अध्यक्ष महोदय द्वारा अपने औद्योगिक ऑफिशियल व्हॉट्सअप ग्रुप में सूचना चाही गई थी जिसकी सूचना आज शाम तक उनको प्राप्त न होने के फलस्वरूप गठित मेडिकल टीम द्वारा ग्राम खारा के कुल श्वास रोगियों की सूची संलग्न कर आगामी कार्यवाही हेतु आपके सम्क्ष प्रस्तुत है ।
संलग्न:- उपरोक्तानुसार

(डॉ. सुनील कुमार जैन)

खण्ड मुख्य चिकित्सा अधिकारी
बीकानेर

दिनांक: 18.03.2026

क्रमांक:379

प्रतिलिपि :-

1. श्रीमान् जिला कलेक्टर महोदय बीकानेर
2. श्रीमान् संयुक्त निदेशक चिकित्सा-एवं स्वास्थ्य सेवाये बीकानेर जोन बीकानेर
3. श्रीमान् मुख्य चिकित्सा एवं स्वास्थ्य अधिकारी बीकानेर
4. श्रीमान् उप-मुख्य चिकित्सा एवं स्वास्थ्य अधिकारी (स्वा.) बीकानेर
5. चिकित्सा अधिकारी प्रभारी प्राथमिक स्वास्थ्य केन्द्र जामसर को वारते सूचनार्थ
6. कार्यालय प्रति

Dr. Jaidev Rao

Dr. Jais

Dr. M. Husanjan

Dr.

Dr. Jais

28/3/26

खण्ड मुख्य चिकित्सा अधिकारी
बीकानेर

23/03/26

राजस्थान-सरकार

कार्यालय चिकित्सा अधीक्षक

प्रिन्स बिजयसिंहजी मेमोरियल (पी.बी.एम.) सम्बद्ध चिकित्सालय वर्ग, बीकानेर

क्रमांक:-सामान्य/एजीएच/ग्रुप-2/2026/ ~~10-11-12~~ -
18012

दिनांक:- 25/3/26

मूल पत्र मुख्य चिकित्सा एवं स्वास्थ्य अधिकारी, बीकानेर को भेजकर लेख है कि वास्ते सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है।

संलग्न :- उपरोक्तानुसार।



चिकित्सा अधीक्षक
प्रिन्स बिजयसिंहजी मेमोरियल
(पी.बी.एम.) सम्बद्ध चिकित्सालय वर्ग
बीकानेर

हॉ, तो श्वसन
ोग का प्रकार

कार्यालय उपखण्ड अधिकारी बीकानेर, (जिला बीकानेर)

email:sdo.bikaner@rajasthan.gov.in, Tel-0151-2226014

क्रमांक:-एसडीओ/बीका/2028/राजकाज

श्रीमान अधीक्षक महोदय,
प्रिंस विजय सिंह मेमोरियल चिकित्सालय,
बीकानेर



दिनांक:- यथा

Cre.
Bikaner
प्रशासनिक
25

विषय - खारा ग्राम में खंड मुख्य चिकित्सा अधिकारी, बीकानेर के द्वारा स्वास्थ्य सर्वे में चिन्हित किए गये ग्रामवासियों का स्वास्थ्य परीक्षण जाँच करवाने बाबत ।
प्रसंग - कार्यालय खंड मुख्य चिकित्सा अधिकारी बीकानेर द्वारा इस कार्यालय को प्रेषित पत्र क्रमांक 379 दिनांक 18.03.2026।

महोदय,
उपरोक्त विषयांतर्गत एवं संदर्भित पत्रों के क्रम में लेख है कि माननीय राष्ट्रीय हरित प्राधिकरण सेंट्रल जोन बेंच भोपाल द्वारा प्रकरण संख्या 35/2026 में पारित आदेश दिनांक 12/02/2026 की अनुपालना में संयुक्त कमेटी द्वारा बैठक का आयोजन दिनांक 13/03/2026 को किया गया। उक्त बैठक में खंड मुख्य चिकित्सा अधिकारी को खारा गांव एवं औद्योगिक क्षेत्र में स्वास्थ्य सर्वे कर श्वसन से संबंधित समस्याओं के रोगियों को चिन्हित कर उन सभी का श्वसन रोग से संबंधित बीमारियों की जांच करवाने हेतु निर्देशित किया गया। खंड मुख्य चिकित्सा अधिकारी बीकानेर द्वारा अपने पत्र दिनांक 18/03/2026 के माध्यम से अवगत करवाया गया कि खारा गांव का स्वास्थ्य सर्वे करवा लिया गया है एवं जिसमें श्वास से संबंधित समस्याओं के रोगियों को चिन्हित किया गया है चिन्हित रोगियों की सूची संलग्न है। खंड मुख्य चिकित्सा अधिकारी बीकानेर के अधीन कोई विषय विशेषज्ञ एवं कोई बड़ी मोबाईल उपकरण सुविधा उपलब्ध नहीं होने के कारण श्वास से संबंधित समस्याओं के रोगियों की सघन जांच एवं श्वास रोग के जानकारी के लिए पी बी एम चिकित्सालय/ मेडिकल कॉलेज, बीकानेर में विषय विशेषज्ञों से करवाने की अनुशंसा की गई है।
अतः इसी क्रम में लेख है कि खारा गांव में चिन्हित किए गये श्वास से संबंधित समस्याओं के रोगियों की जांच पी बी एम चिकित्सालय के विषय विशेषज्ञों की एक कमेटी का गठन करवा कर की जाये। सूची में अंकित रोगियों को आपके द्वारा निर्धारित दिनांक एवं तय स्थान पर जांच हेतु उपस्थिति खंड मुख्य चिकित्सा अधिकारी बीकानेर के द्वारा सुनिश्चित करवा दी जाएगी। रोगियों की जांच के पश्चात सूची में अंकित श्वास रोग से संबंधित जानकारी संलग्न निर्धारित प्रारूप में उचित टिप्पणी के साथ इस कार्यालय को 7 दिवस में उपलब्ध करवाने का श्रम करे। जिससे कि माननीय राष्ट्रीय हरित प्राधिकरण के आदेशों की निश्चित समयावधि में अनुपालना प्रस्तुत की जा सके।

(महिमा कसाना IAS)
उपखंड अधिकारी
बीकानेर

प्रतिलिपि :-

क्रमांक:-सम/राजकाज

दिनांक:- यथा हस्ताक्षर

1. खंड मुख्य चिकित्सा अधिकारी, बीकानेर को निर्देशित किया जाता है कि पी बी एम चिकित्सालय द्वारा दिनांक एवं समय निर्धारित करने के पश्चात सूची में अंकित रोगियों की उपस्थिति सुनिश्चित करें।
2. ग्राम विकास अधिकारी एवं पटवारी खारा को निर्देशित किया जाता है कि खंड मुख्य चिकित्सा अधिकारी से समन्वय स्थापित कर सूची में अंकित रोगियों की जांच हेतु पी बी एम चिकित्सालय में उपस्थिति सुनिश्चित करें।

Digitally signed by Mahima Kasana
Designation : Sub Divisional Officer
Date: 2026.03.19 16:22:48 IST
Reason: Approved

RajKaj Ref No.:
21175637



1

कार्यालय खण्ड मुख्य चिकित्सा अधिकारी बीकानेर

क्रमांक: 379

दिनांक: 18.03.2026

श्रीमान् उपखण्ड अधिकारी,
बीकानेर ।

विषय:- ग्राम खारा व औद्योगिक क्षेत्र खारा में हुवे स्वास्थ्य सर्वे बाबत ।

महोदयजी,

उपरोक्त विषयान्तर्गत निवेदन है कि आपकी अध्यक्षता में दिनांक 13.03.2026 को हुई बैठक में प्राप्त निर्देशों के क्रम में खण्ड स्तर से आदेश क्रमांक 343 दिनांक 13.03.2026 के द्वारा मेडिकल टीम गठित की जाकर, सरपंच ग्राम पंचायत खारा से संपर्क कर संबंधित समस्त ग्रामवासियों का सघन स्वास्थ्य सर्वे पूर्ण कर लिया गया है जिसमें कुल 694 घरों का सर्वे किया गया जिसमें कुल 96 श्वास रोगी पाये गये । उक्त रोगियों की सूची संलग्न कर निवेदन है खण्ड के अधीन कोई विषय विशेषज्ञ नहीं है तथा ना ही जांच हेतु बड़ी/मोबाईल उपकरण है । अतः श्रीमान्जी से निवेदन है कि इनका स्वास्थ्य परीक्षण/जांच (एक्स-रे, रक्त परीक्षण इत्यादि) मेडिकल कॉलेज अथवा पीबीएम अस्पताल बीकानेर के विषय विशेषज्ञों द्वारा करवाया जाना उचित रहेगा ।

रीको उद्योग संघ के अध्यक्ष परमिन्दर सिंह से हुई दूरभाष पर वार्ता में बताया कि लगभग 400 फैक्ट्रियाँ हैं जिसमें लगभग 4000 से 5000 श्रमिक कार्य करते हैं जिसमें से अधिकांश (85 प्रतिशत) बाहर के निवासी हैं और श्वास रोग से पीड़ित रोगियों की जानकारी हेतु अध्यक्ष महोदय द्वारा अपने औद्योगिक ऑफिशियल व्हाट्सअप ग्रुप में सूचना चाही गई थी जिसकी सूचना आज शाम तक उनको प्राप्त न होने के फलस्वरूप गठित मेडिकल टीम द्वारा ग्राम खारा के कुल श्वास रोगियों की सूची संलग्न कर आगामी कार्यवाही हेतु आपके समक्ष प्रस्तुत है ।

संलग्न:- उपरोक्तानुसार

(डॉ. सुनील कुमार जैन)
खण्ड मुख्य चिकित्सा अधिकारी
बीकानेर
दिनांक: 18.03.2026

क्रमांक:379

प्रतिलिपि :-

1. श्रीमान् जिला कलेक्टर महोदया बीकानेर
2. श्रीमान् संयुक्त निदेशक चिकित्सा एवं स्वास्थ्य सेवाये बीकानेर जोन बीकानेर
3. श्रीमान् मुख्य चिकित्सा एवं स्वास्थ्य अधिकारी बीकानेर
4. श्रीमान् उप-मुख्य चिकित्सा एवं स्वास्थ्य अधिकारी (स्वा.) बीकानेर
5. चिकित्सा अधिकारी प्रभारी प्राथमिक स्वास्थ्य केन्द्र जामसर को वास्ते सूचनार्थ
6. कार्यालय प्रति

खण्ड मुख्य चिकित्सा अधिकारी
बीकानेर

Patients List

क्र.सं.	नाम .	पिता / पति का नाम	उम्र	पूर्व में श्वसन रोग संबंधित बीमारी की शिकायत	वर्तमान में किसी भी प्रकार की स्वास्थ्य संबंधित शिकायत	पूर्ण पता	मोबाईल नं.
1	शीताराम	अनुराम	36	हैं	हैं	Ward No-6	9660227920
2	शवदा कुमार चौरा	अनुराम	43	हैं	हैं	Ward No-6	9657597448
3	इंजिनियर आराम चौरा	शुभराम	68	हैं	हैं	डाक्टर जी अदीरके पास	9929789624
4	ज्योति	शिवलाल	32	हैं	हैं	वार्ड नं-6	9929747531
5	अधाराध	शुभराम	70	हैं	हैं	डाक्टर जी अदीरके पास	9601825236
6	देवकी जी	लाल चन्द्र शर्मा	50	हैं	हैं	डाक्टर जी अदीरके पास	9660232303
7	हरीशिर	अनुराज	52	हैं	हैं	डाक्टर जी अदीरके पास	982938582
8	अंजलीधाम	अनुराज	33	हैं	हैं	गर्ल का धाम	9929528031
9	अनुराज	नट्युशिर	35	हैं	हैं	अनुराज का धाम	8890265204
10	शारदा कंवर	अनुराज	52	हैं	हैं	Ward No 7	7726932386
11	बाला कंवर	किशनशिर	50	हैं	हैं	Ward No-7	8824673466
12	रंजनाधाम	निखाराम	62	हैं	हैं	Ward No-7	6378013025
13	नरेश कुमार	अनुराज	38	हैं	हैं	अनुराज का धाम	8078697829
14	केशवराज चक्रवर्ती	निखाराम	77	हैं	हैं	नाथको कामेंदल	9166581461
15	शुभराम चक्रवर्ती	अनुराज	56	हैं	हैं	ग	9950436546
16	हरीशिर	गोपालशिर	62	हैं	हैं	नाथको कामेंदल	9950436546
17	निखाराम चक्रवर्ती			हैं	हैं	नाथको कामेंदल	8764215712
18	हरीशिर	शुभराम	30	हैं	हैं	नाथको कामेंदल	800332541

Rambhau

सिकिंसा अधिकारी प्रभारी
प्राथमिक स्वास्थ्य केन्द्र
नासिक

स्वनिगत] 14/3/26,
स्वनिगत

क्र.सं.	नाम	पिता/पति का नाम	उम्र	पूर्व में श्वसन रोग संबंधित बीमारी की शिकायत	वर्तमान में किसी भी प्रकार की श्वसन संबंधित शिकायत	पूर्ण पता	मोबाईल नं.
19.	रवण सिंह	करणी सिंह	40y.	है	है	वार्ड नं. 6 (इष्ट 22री 33थरी)	7878904831
20.	कल्याण सिंह	नवर सिंह	63y	है	है	RICO आवासीय कक्षों में	9829086028
21.	विश्व कर्	आर्यु सिंह	17y			"	9660058035
22.	नरेश सिंह	विश्व सिंह	61y		Alergy	वाराणसी स्टेशन	9820469100
23.	आशा देवी	महेश्वर	60y		SOB	"	6376031761
24.	नदी देवी	शंकर	33-4		Asthma	डाक्टरजी मॉडर्न पार्क	9660227920
25.	विद्या देवी देवी	मोहरा	65y		Asthma	"	7425980018
26.	विश्वेश्वर	शंकर	65y		"	"	7615851782
27.	अमिका	शंकर	11y		ARI	"	9929483526
28.	शरद देवी	विश्वेश्वर	22y		Asthma	"	7742944171
29.	कौशल्या	विश्वेश्वर	38y		"	"	9929359407
30.	हरिजन	शंकर	45y		"	"	7300394039
31.	कौशल्या	शंकर	50y		है	"	9460002542
32.	शोभा	शोभा	92y		Asthma	"	8208666877
33.	कुशकुश	शंकर	12y		है	वार्ड नं. 1 नरवा	9782891780
34.	आरिंद	शंकर	60y	है	है	वार्ड नं. 1	7231025051
35.	शंकर	शंकर	80y	है	है	वार्ड नं. 2	9602882650
36.	आशा	शंकर	30y	है	है	वार्ड नं. 2	9602882650

Rambhary

शंकर

चिकित्सा अधिकारी प्रभासी
प्राथमिक स्वास्थ्य केन्द्र

क्र.सं.	नाम	पिता/पति का नाम	उम्र	पूर्व में स्वरान रोग संबंधित बीमारी की शिकायत	वर्तमान में किसी भी प्रकार की स्वरस्थ संबंधित शिकायत	पूर्ण पता	मोबाईल नं.
37	एश्विन सिंह	अजय सिंह	70y	हां	हां	उ.नं. 2	63765482119
38	शशि कर्	हर सिंह	45y	हां	हां	श्रीकरी कौली, रास्ता	89551557850
39	अशिका	शतदीप सिंह	16y		Allergy	"	"
40	शिका कर्	शतदीप सिंह	30y		"	"	9928844720
41	शिन सिंह जी	शशि सिंह	80y		COPD	"	8209270696
42	अनुर देवी	शमशेर	60y	हां	हां	"	7023630289
43	शशि देवी	अशिका	60y	COPD	SOB	उ.नं. 5	9772152958
44	शशि देवी	अशिका	45y	SOB	SOB	उ.नं. 5	7357986849
45	शशि देवी	अशिका	31y	SOB	SOB	अशिका - रास्ता	9950523966
46	शशि देवी	शशि देवी	49y	SOB	SOB	उ.नं. 5	7728919245
47	शशि देवी	शशि देवी	70y	COPD	SOB	उ.नं. 6	9950944169
48	शशि देवी	शशि देवी	42y		T.B.	उ.नं. 6	8696428748
49	शशि देवी	शशि देवी	34y	SOB	SOB	उ.नं. 6	8696428748
50	शशि देवी	शशि देवी	56y	SOB	SOB	उ.नं. 4	9664426557
51	शशि देवी	शशि देवी	85y	COPD	SOB	"	9929059547
52	शशि देवी	शशि देवी	18y		SARS-COV2	"	9929059547
53	शशि देवी	शशि देवी	24y	Asthma	SOB	उ.नं. - 14	9079142418
54	शशि देवी	शशि देवी	22y	SOB	-	शशि देवी	8209362073

Ramesh

चिकित्सा अधिकारी प्रभासी
प्राथमिक स्वास्थ्य केन्द्र

जामसर

क्र.सं.	नाम	पिता/पति का नाम	उम्र	पूर्व में श्वसन रोग संबंधित बीमारी की शिकायत	वर्तमान में किसी भी प्रकार की स्वास्थ्य संबंधित शिकायत	पूर्ण पता	मोबाईल नं.
55	शरणा	श्रीधर सिंह	50y	SOB		M. G School	9
56	शदीप	सुरेश कुमार शरीरवाण	35y	SOB	Asthma	Bus stand	7791073815
57	शिवचंद	शरीरवाण	65y	Allergy	SOB	-	7791073815
58	शरिया	शमशेराम	17y	SOB	Asthma	-	9782767485
59	शिवानी	रमेश शर्मा	18y	SOB	Asthma	-	"
60	शदीप मेहराण	शुभराज	50y		SOB	बाबा रामदेव ऑनरि पुस्तकालय का पास	7877955048
61	शुभराज	शुभराज	70y	COPD	SOB	पुस्तकालय का पास	9829857211
62	शुभर कदर	शिवराम	53y	हाँ	हाँ	उरभूल डेपरी के पास	9784692261
63	शुभकला	शिवराम	38y	हाँ	हाँ	उ. N. 6	9982243736
64	शुभराज	शिवराम	12y	हाँ	हाँ	उ. N. 6	9982243736
65	शिवचंद कदर	शुभराम सिंह	62y	हाँ	हाँ	उ. N. 6	9166273425
66	शरिया	शिवराम सिंह	65y	हाँ	हाँ	उरभूल डेपरी के पास	9166441074
67	शुभराम	शुभराम	65y	हाँ	हाँ	"	8000165318
68	शदीप	शिवराम	40y	हाँ	हाँ	"	6377567624
69	शदीप	शिवराम	80y	हाँ	हाँ	उ. N. 8	9166071513
70	शदीप	शिवराम	38y	हाँ	हाँ	उ. N. 5	6350306714
71	शिवचंद	शुभराज	45y	हाँ	हाँ	उ. N. 9	9784331609
72	शरिया	शिवराम	74y	हाँ	हाँ	उ. N.	9461471499

Bambay

शुभराम

चिकित्सा अधिकारी प्रभार
प्राथमिक स्वास्थ्य केन्द्र

क्र.सं.	नाम	पिता/पति का नाम	उम्र	पूर्व में श्वसन रोग संबंधित बीमारी की शिकायत	वर्तमान में किसी भी प्रकार की स्वास्थ्य संबंधित शिकायत	पूर्ण पता	मोबाईल नं.
73	अजगराम पुिम सिंह	गौरराम कालु सिंह	79yrs		है	SIC के पास खारा। गार्ड नं. 9	9001014729
74	सुरेश पारीक	आद्या महाबाज	43yrs	है	है	पाइली मन्डिर के पास	9799717161
75	मालम राम	अपरराम	60yrs	है	नहीं	— 11 — 11 —	7791073815
76	अमरसिंह	हरीसिंह	37yrs	है	नहीं	गार्ड नं. 3	9928215556
77	पुष्पा देवी	अमरसिंह	55yrs	नहीं	है	गार्ड नं. 3	73571895K
78	हरिसिंह (राजु)	विशाल सिंह	50yrs	है	नहीं	गार्ड नं. 5	9001222778
79	गोखचन्द स्वामी	अयुराम	65yrs	नहीं	है	बायाली मन्डिर के पास	9001233650
80	पूर्वदास	अबलदास	53yrs	नहीं	है	— 11 — 11 —	91166581957
81	नांदी	द्विवा स्वामी	50yrs	नहीं	है	— 11 — 11 —	9001233650
82	अनीजीन	अनीमसिंह	5yrs	है	नहीं	गार्ड नं. 5	9001222778
83	संतोष पारीक	सुरेश पारीक	38yrs	है	है	पाइली मन्डिर के पास	9799717161
84	करवी सिंह	हरिसिंह	52yrs	है	नहीं	अमलेडमन्ड - चौक के पास	98298228045
85	रामलाल	गौरराम	60yrs	है	है	— 11 — 11 —	8619056019
86	केशु राम	उदरराम	55yrs	है	है	— 11 — 11 —	9950309557
87	शारदा कंवर	अमर सिंह	52yrs	है	है	गार्ड नं. 7	7726932386
88	शांता कंवर	किशन सिंह	50yrs	है	है	11	8824673466
89	हेडमानराम	विश्वराम	62yrs	है	है	गार्ड नं. 7	6378013025

Rambhary

शुभाली

चिकित्सा अधिकारी प्रभासी
प्राथमिक स्वास्थ्य केंद्र

क्र.सं.	नाम	पिता/पति का नाम	उम्र	पूर्व में श्वसन रोग संबंधित बीमारी की शिकायत	वर्तमान में किसी भी प्रकार की स्वास्थ्य संबंधित शिकायत	पूर्ण पता	मोबाईल नं.
91	चंद्रसिंह	मनसिंह	50y	नहीं	हाँ	डीएच पास	9530298618
92	अजुंसिंह	बन्धुसिंह	54y		हाँ	"	9602600627
93	रिहाल कंवर	नारायणसिंह	1996		हाँ	उरभूल डेप्री डे पास	9351978832
94	रणसिंह	मनसिंह	65y		हाँ	"	8000165318
95	चंद्र कंवर	महेन्द्रसिंह	34y		हाँ	"	6377507624
96	भूषसिंह	डाऊंसिंह	1995		हाँ		9119148408
97	जीता देवी	कानसिंह	1951		हाँ		9799363800
98	एवराज कंवर	विश्वसिंह	1993		हाँ		9799363800
99	अमीन कंवर	चंद्रसिंह	2010		हाँ	ब.नं. 5	6350306714
100	असिका	रामचंद्र	1987		हाँ	ब.नं. 9	9784331609
101	सुनदा कंवर	मनसिंह	1960		हाँ	"	9461471499
102	कुल्लो कंवर	मनसिंह	1941		हाँ	मनोक पास	9530298618
103	जोगेंद्रसिंह	अजुंसिंह	2003		हाँ	"	8003967773
104	पुष्पा कंवर	मनसिंह	59y		हाँ	उरभूल डेप्री डे पास	8890100771
105	शंभुसिंह	पानसिंह आर	42y		हाँ	मादी का मादलगा	6377173585
106	अर्चना	कानसिंह	10y		हाँ	मादी का मादलगा	9521308810
107	दीपक	बानसिंह	60y		हाँ	"	8890529993
108	विष्णुसिंह	बानसिंह	64y		हाँ	उरभूल डेप्री डे पास	9351206168

Pambay

डिजिटल सा आधिकारी प्रभारी
प्राथमिक स्वास्थ्य केन्द्र

क्र.सं.	नाम	पिता/पति का नाम	उम्र	पूर्व में श्वसन रोग संबंधित बीमारी की शिकायत	वर्तमान में किसी भी प्रकार की स्वास्थ्य संबंधित शिकायत	पूर्ण पता	मोबाईल नं.
X 109	नरेश कुमार	हजानाचल	38yrs		है	कुहरी का गीहला	8078697829
110	मंगानाराय	कालुराम	70yrs		है	शानुश्री मन्दिर के पास	9636475931
X 111	शारदा कंवर	अंवर सिंह	58yrs		है	11 - श्रीम रौड खारा	7726932386
112	मनीहर लाल	भूलाचन्द	62yrs		है	11 -	6376340255
113	बिला देवी	मनीहर लाल	59yrs		है	11 -	9813228014
114	कान सिंह	महेन्द्र सिंह	35yrs		है	11 -	9166531265
115	ओमा कंवर	अर्जुन सिंह	55yrs		है	11 -	9079316392
116	ओम प्रकाश	कन्हैयालाल	38yrs		है	11 -	8824725901
X 117	दुधाराय नाथ	अनाराय	56yrs		है	नाथसेरु मीहला अनाराय	9166581461
X 118	हरि सिंह	गोपालसिंह	62yrs		है	शमदेव जी मन्दिर के पास करोली माला मन्दिर	9950436546
119	नैय्याम कुमार		60yrs		है		8963049801
120	कानसिंह	चतनोसिंह	52yrs		है	उ. नं. 11	9950543687
121	देवराय	बीजाराय	60yrs		है	उ. नं. 12	8963049801
122	शुभिका	कानसिंह	19yrs		है	उ. नं. 11	9950543687
123	देविका	कानसिंह	23yrs		है	"	9950543687
124	शानसिंह	भूलासिंह	40yrs		है	"	9784331138
125	राजसिंह	बाजसिंह	19yrs		है	"	8233615311
126	हरवृ देवी	भूलासिंह	80yrs		है	"	9784331138

121

X X X

Damber

श्वसन रोग अधिकारी प्रशासनिक प्रशासन



Rajasthan State Industrial Development
& Investment Corporation Ltd.
(A Rajasthan Government Undertaking)
Unit Office, Industrial Area, Bichwal,
Bikaner-334006
Tel/Fax: 0151-2250023 (O)
CIN No.: U13100RJ1969SGC001263
GSTIN: 08AABCR4695J1ZW
Email: Bikaner@riico.co.in

Reg. AD/Mail/

क्रमांक : यु(18) / 2026-2027 / 30

दिनांक : 7 / 04 / 2026

श्रीमान् क्षेत्रीय अधिकारी
राजस्थान राज्य प्रदुषण नियंत्रण मण्डल
बीछवाल बीकानेर।

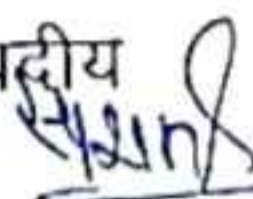
विषय:- माननीय राष्ट्रीय हरित प्राधिकरण (सेन्ट्रल जोन) भोपाल द्वारा प्रकरण ओ. ए. 35/2026
औद्योगिक क्षेत्र खारा के संबंध में।

संदर्भ - बैठक कार्यवाही विवरण क्रमांक 3982 दिनांक 18.03.2026।
महोदय

उपरोक्त विषयान्त एवं संदर्भित प्रकरण के क्रम में लेख है कि निगम मुख्यालय से जारी वित्तीय स्वीकृति, तकनीकी स्वीकृति एवं निविदा स्वीकृति के उपरान्त रीको बीकानेर द्वारा औद्योगिक क्षेत्र खारा में मिनरल जोन में सीमेण्ट कंक्रीट सड़क निर्माण एवं अन्य कार्य हेतु कार्यादेश जारी किया जा रहा है एवं संभवतया आगामी माह से कार्य आरम्भ कर दिया जावेगा।

औद्योगिक क्षेत्र खारा में सड़क सीमा में साफ-सफाई का कार्य मार्च 2026 तक नगर निगम, बीकानेर द्वारा लगातार किया गया है एवं माह अप्रैल 2026 से आगे कार्य करने के लिए पत्रावली आवश्यक स्वीकृति हेतु मुख्यालय प्रेषित की जा रही है।

औद्योगिक क्षेत्र खारा के उन्नयन हेतु सड़को की चौड़ाईकरण, ग्रीन बेल्ट/ग्रीन कवर, पार्को/खुली भूमि के विकास एवं स्ट्रीट लाईट/पावर लाईन कार्यों हेतु प्रस्ताव राशि रूपये 29.50 करोड़ (प्रति संलग्न) के तैयार कर प्रशासनिक एवं वित्तीय स्वीकृति हेतु मुख्यालय प्रेषित किये जा चुके हैं।

भवदीय

07.04.26
इकाई प्रभारी
रीको बीकानेर

UNIT OFFICE RIICO ,BIKANERGeneral Abstract

S. No.	Particular	Amount
1	Improvement of Roads	704.87
2	Construction of RCC Drain	263.15
	Cleaning of ROW	160.95
3	Development of Park and circle	1268.69
4	Power Line	363.64
5	Street light	182.14
	Total	2943.44

ASE

~~JBT~~
ARM

UH



खारा ग्रोथ सेंटर उद्योग संघ

उद्योग संघ भवन, औद्योगिक केन्द्र, खारा, बीकानेर (बीकानेर)

अध्यक्ष

परविन्द्रसिंह राठौड़

मो. 9414138804

सचिव

प्रकाश सोनावत

मो. 9785070306

कोषाध्यक्ष

गौरव खत्री

मो. 9414447386



श्रीमान्

क्षेत्रीय अधिकारी महोदय

राजस्थान राज्य प्रदूषण नियंत्रण मंडल
बीकानेर



JEBUR

16/01/26

विषय :- खारा ग्रोथ सेंटर उद्योग संघ के द्वारा औद्योगिक क्षेत्र खारा में किए जा रहे कार्यों के संदर्भ में।

महोदय,

निवेदन है कि औद्योगिक क्षेत्र खारा में उद्योग संघ के द्वारा खारा में स्थित उद्योगों की सहायता से अजला में अम्बर माह में लगभग 2500 पौधे पार्क रोड के पास व ग्रीन बेल्ट में लगाए गए हैं। इस वर्ष आगामी वर्ष काल में शीतो औद्योगिक क्षेत्र खारा में शीतो के पार्क एवं रोड के दोनों तरफ खाली जगहों पर लगभग 3000 पौधे लगाने का भी लक्ष्य निर्धारित किया गया है। औद्योगिक क्षेत्र में जल्दी ही शीतो द्वारा सी.सी. रोड बनवाई जाएगी। सी.सी. रोड बनने के पश्चात् शीतो से समन्वय स्थापित कर औद्योगिक क्षेत्र में सड़कों की निरंतर सफाई व्यवस्था रखी जाएगी। औद्योगिक क्षेत्र में स्थित प्लांटों और परिसर उद्योगों द्वारा आपके विभाग के वर्ये अनुसार प्रदूषण नियंत्रण उपकरण लगाये हुए हैं। एवं उनका निरंतर संचालन किया जा रहा है। यहाँ यह निवेदन है कि लगाए गये उपकरणों में निरंतर रखरखाव की अधिकतम आवश्यकता रहती है।

खारा ग्रोथ सेंटर उद्योग संघ

उद्योग संघ भवन, औद्योगिक केन्द्र, खारा, बीकानेर (बीकानेर)

अध्यक्ष

परविन्द्रसिंह राठौड़

मो. 9414138804

सचिव

प्रकाश सोनावत

मो. 9785070306

कोषाध्यक्ष

गौरव खत्री

मो. 9414447386

प्लांट ऑफ पेरिस उद्योग बहुत ही लचुलर के उद्योग हैं
इन उद्योगों को निरंतर रखरखाव के कारण आयाधिक
आर्थिक विकास होता है।

कतः आपसे निवेदन है कि विज्ञान द्वारा एक
कार्यशाला रख कर इस खर्च को कम करने व उपकरणों
के लंबी रखरखाव का मार्ग दर्शन है। (क)

अध्यक्ष
खारा ग्रोथ सेंटर उद्योग संघ